

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/5897/2024	SUKADEV HO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /84 /2023 () //
2	D-BLAPL/5900/2024	RINKU BISWAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //
3	D-BLAPL/5902/2024	BIKAS KUMAR DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //
4	D-BLAPL/5905/2024	MAHESWAR SARANGI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /8 /2024 () //
5	D-BLAPL/5910/2024	MANOJ KUMAR GOCHHI VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /52 /2024 () //
6	D-BLAPL/5912/2024	JALANDHAR@ JALENDRA SAHU VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /4 /2020 () //
7	D-BLAPL/5914/2024	RAMA RAULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /145 /2023 () //
8	D-BLAPL/5917/2024	R.SINNU THURAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /184 /2023 () //
9	D-BLAPL/5918/2024	PRAKASH BHUTIA @ LULU BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /155 /2023 () //
10	D-BLAPL/5920/2024	DEBADUTTA @ DEBADATTA MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	SUNDARGARH TOWN /41 /2024 () //
11	D-BLAPL/5922/2024	ASHUTOSH MOHANTY @ GORA @ CHASAMA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LINGARAJ P.S. /189 /2020 () //

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12	D-BLAPL/5923/2024	NISHIKANTA KARAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMAGIRI /102 /2010 () //
13	D-BLAPL/5924/2024	CHANDAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 () //
14	D-BLAPL/5925/2024	SANJEEV DALAI @ SANJEEB DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /99 /2023 () //
15	D-BLAPL/5926/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /57 /2023 () //
16	D-BLAPL/5927/2024	SAMEER DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	SINDHIKELA PS /259 /2023 () //
17	D-BLAPL/5929/2024	CHAGALA @ BIJAYA PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	OLATPUR /93 /2022 () //
18	D-BLAPL/5934/2024	ASIT KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BARI /72 /2024 () //
19	D-BLAPL/5935/2024	HEMANTA NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARJANG /23 /2024 () //
20	D-BLAPL/5938/2024	RAJIB MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	BOUDH /182 /2021 () //
21	D-BLAPL/5940/2024	AMIT MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /20 /2024 () //
22	D-BLAPL/5941/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /23 /2024 () //
23	D-BLAPL/5943/2024	SATRUGHANA MENDILI	JUGALA KISHORE PANDA	MANAMUNDA /84 /2023

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		VS	VS	()
24	D-BLAPL/5946/2024	STATE OF ODISHA M. SRINU	SARADA PRASAD DASH	// BHANJANAGAR /32 /2024
		VS	VS	()
25	D-BLAPL/5948/2024	STATE OF ODISHA GANESH ROY	ARIJEET MISHRA	// JEYPORE SADAR /408 /2023
		VS	VS	()
26	D-BLAPL/5949/2024	STATE OF ODISHA DAS RABI @ D. RABI	ARIJEET MISHRA	// KUNDRA /64 /2019
		VS	VS	()
27	D-BLAPL/5950/2024	STATE OF ODISHA SUJIT KHILLO	ARIJEET MISHRA	// NANDAPUR /152 /2023
		VS	VS	()
28	D-BLAPL/5951/2024	STATE OF ODISHA BIKASH GOUDA	PRATYUSHA NAIDU	// SHERAGADA /479 /2023
		VS	VS	()
29	D-BLAPL/5952/2024	STATE OF ODISHA SIBARAM CHARCHA	HARIPAD MOHANTY	// DIGAPAHANDI /235 /2023
		VS	VS	()
30	D-BLAPL/5953/2024	STATE OF ODISHA BHAGABAN @ TUKUNA NAHAK	HARIPAD MOHANTY	// DIGAPAHANDI /235 /2023
		VS	VS	()
31	D-BLAPL/5954/2024	STATE OF ODISHA APURBA BASTIA	HARIPAD MOHANTY	// DIGAPAHANDI /235 /2023
		VS	VS	()
32	D-BLAPL/5956/2024	STATE OF ODISHA TAPAN GARADA	ANIRUDHA DAS	// NABARANGAPUR TOWN /299 /2022
		VS	VS	()
33	D-BLAPL/5957/2024	STATE OF ODISHA B. LINGARAJ RAO @ ANIL RAO	SAPAN KUMAR LENKA	// LAXMISAGAR P.S. /439 /2023
		VS	VS	()
34	D-BLAPL/5958/2024	STATE OF ODISHA RAJA @ RAJIB KHANDAI	BHARAT JALLI	// SAHADEV KHUNTA /441 /2023
		VS	VS	()

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35	D-BLAPL/5959/2024	STATE OF ODISHA SUBHANKAR SAHANI VS	DEBA KUMAR RATH VS	// / /0 ()
36	D-BLAPL/5963/2024	STATE OF ODISHA SUSHIL KUMAR GOUTAM VS	DIGAMBAR SETHI VS	// / /0 ()
37	D-BLAPL/5967/2024	STATE OF ODISHA KAMESH KHILLO VS	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
38	D-BLAPL/5968/2024	STATE OF ODISHA OM VEER SINGH VS	RAJIB LOCHAN PATTNAIK VS	// PADWA /26 /2024 ()
39	D-BLAPL/5970/2024	STATE OF ODISHA GURU DORA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /133 /2021 ()
40	D-BLAPL/5971/2024	STATE OF ODISHA TIRUPATI KHILLA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /133 /2021 ()
41	D-BLAPL/5972/2024	STATE OF ODISHA JOGENDRA KUMAR VS	RAJIB LOCHAN PATTNAIK VS	// PADWA /26 /2024 ()
42	D-BLAPL/5973/2024	STATE OF ODISHA CHAITYANA HIAL VS	HIMANSHU BHUSAN DASH VS	// RAYAGADA TOWN /391 /2023 ()
43	D-BLAPL/5975/2024	STATE OF ODISHA PINKU PRADHAN VS	TAPAS KUMAR ACHARYA VS	// TANGI (KHURDA) /845 /2023 ()
44	D-BLAPL/5976/2024	STATE OF ODISHA PRIYABRATA DAS VS	SRIKANTA PANDA VS	// CHANDRASEKHARPUR /55 /2024 ()
45	D-BLAPL/5977/2024	STATE OF ODISHA UTTAM SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// TANGI (KHURDA) /845 /2023 () //

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46	D-BLAPL/5978/2024	JYOTI RANJAN SWAIN VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDRASEKHARPUR /55 /2024 () //
47	D-BLAPL/5981/2024	CHAKAMANA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /190 /2023 () //
48	D-BLAPL/5983/2024	JITENDRA JHANKAR @ AZAD VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /216 /2023 () //
49	D-BLAPL/5988/2024	JIBAN MANDAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAXMISAGAR P.S. /388 /2019 () //
50	D-BLAPL/5990/2024	KESHABA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 () //
51	D-BLAPL/5992/2024	SUBA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 () //
52	D-BLAPL/5994/2024	NIRANJAN BASANI @ BASANI NIRANJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /202 /2023 () //
53	D-BLAPL/5995/2024	KHEMUNDU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 () //
54	D-BLAPL/5996/2024	GANESH DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /87 /2023 () //
55	D-BLAPL/5997/2024	DULA MADKAMI @ ENKA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /157 /2023 () //
56	D-BLAPL/5999/2024	SAIRAM NUTHI @ NUTHI SAIRAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /202 /2023 () //
57	D-BLAPL/6002/2024	SUBHAM SHARMA	ASIT KUMAR JENA	MALKANGIRI /61 /2024

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		VS	VS	()
58	D-BLAPL/6003/2024	STATE OF ODISHA CHUDAMANI SAHU	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
59	D-BLAPL/6007/2024	STATE OF ODISHA CHUMIKILATA MALLICK	DEBASIS MISHRA	// BHARATPUR PS /556 /2023
		VS	VS	()
60	D-BLAPL/6010/2024	STATE OF ODISHA SAUMYA RANJAN PRUSTY	BIPLAB KUMAR DASH	// MANGALA BAG /50 /2024
		VS	VS	()
61	D-BLAPL/6011/2024	STATE OF ODISHA MANOJ @ MANORANJAN SETHI	AMULYA RATNA PANDA	// DASARATHPUR /141 /2023
		VS	VS	()
62	D-BLAPL/6013/2024	STATE OF ODISHA DAGARA @ BIJAY DAS	AMULYA RATNA PANDA	// BALASORE SADAR /16 /2024
		VS	VS	()
63	D-BLAPL/6015/2024	STATE OF ODISHA RASHMI SUNANI	SATYA NARAYAN MISHRA (4)	// JAIPATNA /21 /2024
		VS	VS	()
64	D-BLAPL/6018/2024	STATE OF ODISHA RAMANATH MALLIK @ RAMA MALLIK	RAJENDRA NARAYAN ROUT	// DIGAPAHANDI /139 /2017
		VS	VS	()
65	D-BLAPL/6021/2024	STATE OF ODISHA PRASHANTA KUMBHAR @ RICKY	SUSHANTA KUMAR JOSHI	// BELPARA /13 /2024
		VS	VS	()
66	D-BLAPL/6024/2024	STATE OF ODISHA PRAMOD KUMAR PRADHAN	SAMBHRAM DAS	// BEGUNIA P.S. /400 /2023
		VS	VS	()
67	D-BLAPL/6025/2024	STATE OF ODISHA TASILI MAJHI	AMITAV TRIPATHY	// AMBADOLA /176 /2022
		VS	VS	()
68	D-BLAPL/6032/2024	STATE OF ODISHA ASHISH SINGH CHAUHAN	SATYA RANJAN MULIA	// / /0
		VS	VS	()

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69	D-BLAPL/6033/2024	REPUBLIC OF INDIA MANOJ KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// JAJPUR SADAR /199 /2023 ()
70	D-BLAPL/6035/2024	DILLIP KUMAR MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// MOHANA /169 /2021 ()
71	D-BLAPL/6037/2024	SANTOSH DAS @ SANTOSH KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// TURUMUNGA /197 /2023 ()
72	D-BLAPL/6039/2024	BIBEJANANDA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// GOCHHAPADA /120 /2023 ()
73	D-BLAPL/6042/2024	VISHAL PAL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// MAIDALPUR /40 /2023 ()
74	D-BLAPL/6046/2024	MOJESH GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	// MOHANA /29 /2023 ()
75	D-BLAPL/6048/2024	GANESH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /281 /2023 ()
76	D-BLAPL/6050/2024	OM PRAKAS PASI VS STATE OF ODISHA	RASHMI RANJAN PATTANAİK VS	// JEYPORE SADAR /211 /2021 ()
77	D-BLAPL/6052/2024	PRADIP @ PRADEEP DASH VS STATE OF ODISHA	RAMANIKANTA PATTNAİK VS	// DASARATHPUR /28 /2023 ()
78	D-BLAPL/6053/2024	MUCHUKUNDA MUDULI VS STATE OF ODISHA	AMIT BISWAL VS	// PARJANG /520 /2022 ()
79	D-BLAPL/6055/2024	AMULYA MISHRA @ ATULYA @ SANJAYA @ BABU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLİKOTE) /70 /2024 ()

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80	D-BLAPL/6056/2024	BASANTA KUMAR MAHAPATRA VS STATE OF ODISHA(VIG.)	SUMIT SEKHAR PATTANAIAK VS	CUTTACK VIGILANCE /2 /2024 () //
81	D-BLAPL/6059/2024	PANDA @ SURYAKANTA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /245 /2023 () //
82	D-BLAPL/6060/2024	SAIKH ASHMAT VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
83	D-BLAPL/6064/2024	AMARESH KUMAR ROUT @ SIPU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	RAMACHANDRAPUR /72 /2023 () //
84	D-BLAPL/6067/2024	SANJIT PATTNAYAK @ SANJIT KUMAR PATTNAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SAHADEV KHUNTA /486 /2023 () //
85	D-BLAPL/6070/2024	NIROJ KUMAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MOHANA /73 /2023 () //
86	D-BLAPL/6076/2024	CHUTA @ KALANDIBAITHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /16 /2024 () //
87	D-BLAPL/6082/2024	DHANI BARIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MATHILI /223 /2022 () //
88	D-BLAPL/6085/2024	BIJU @ BIJAY PATRA VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	NAYAKOT /95 /2023 () //
89	D-BLAPL/6088/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	PAVAT KUMAR NAYAK VS	/ /0 () //
90	D-CMAPL/8599/2024	BHAGIRATHI BASTIA VS MEMBER SECY. CADRE COMMITTEE, DIST. CENTRAL CO- OPERATIVE BANK LTD., BALANGIR	ADV. VS	// () //
91	D-CMP/8552/2024	BHARAT MOHARANA	SOUBHAGYA KUMAR DASH	//

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		VS	VS	0
92	D-CMP/8582/2024	KILLARI RAJESH SAKILA BANO	TUSAR KUMAR MISHRA	//
		VS	VS	0
93	D-CMP/8611/2024	SK. USMAN ELINA CHOUDHURY	AMRITA MISHRA	//
		VS	VS	0
94	D-CMP/8616/2024	ANJAN PATEL PRAMOD KUMAR SAHU	UPENDRA KUMAR SAMAL	//
		VS	VS	0
95	D-CMP/8619/2024	CHAKRAPANI SATAPATHY PRATAP CHANDRA DAS	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
96	D-CMP/8640/2024	GOPAL DAS GAGAN BIHARI DAS	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
97	D-CMP/8642/2024	SASADHAR DAS BIKRAM KUMAR PATTANAIAK	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
98	D-CMP/8683/2024	STATE OF ODISHA GOURI MEHER	SOUMYA MISHRA	//
		VS	VS	0
99	D-CMP/8711/2024	SUDAM MEHER PANNAGA KETAKI	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
100	D-CMP/8724/2024	GOPA KETAKI TILOTTAMA RAY	AMIT PRASAD BOSE	//
		VS	VS	0
101	D-CMP/8728/2024	STATE OF ODISHA MEENA DEVI PANCH	AMIT PRASAD BOSE	//
		VS	VS	0
102	D-CMP/8737/2024	SAROJ KUMARI SHUKLA KAMALA GUNTHA	SURYAKANTA DASH	//
		VS	VS	0

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103	D-CMP/8742/2024	AMIYA KUMAR MOHAPATRA KUMUDINI MEHER VS NABIN KUMAR MEHER	AMITABH PRADHAN VS	// // 0 //
104	D-CMP/8758/2024	RAMADEVI BEHERA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	JYOTI RANJAN DEO VS	// 0 //
105	D-CONTC/8495/2024	DIGBIJAYA SAMANTARAY VS AMITA PATTNAIK, O.E.S.	ADV VS	// 0 //
106	D-CONTC/8496/2024	RAJESH KUMAR PRADHAN VS AMITA PATTNAIK, O.E.S.	ADV VS	// 0 //
107	D-CONTC/8497/2024	SANJUKTA NAIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
108	D-CONTC/8498/2024	SATYARTHA BISWAL VS ARAVINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
109	D-CONTC/8500/2024	SAUBHAGYABATI JENA VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV VS	// 0 //
110	D-CONTC/8502/2024	BANI PRASAD PADHI VS ANU GARG, I.A.S	ADV VS	// 0 //
111	D-CONTC/8506/2024	ABADHUTA SAGADIA VS ANU GARG, I.A.S	ADV VS	// 0 //
112	D-CONTC/8519/2024	SAMBHU MALLICK VS G.MATHI VATHANAN, SECY., URBAN DEVELOPMENT DEPTT.	ADV. VS	// 0 //
113	D-CONTC/8522/2024	MONORANJAN DASH VS ASWATHY S, I.A.S.	SUPRIYO RANJAN MAHAPATRA VS	// 0 //

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114	D-CONTC/8530/2024	DUKHU KISAN VS GAVALI PARAG HARSHAD, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/8537/2024	KISHORE CHANDRA MOHANTY VS NA HARIS, CHAIRMAN, BBSR, DEVELOPMENT AUTHORITY	SATRUGHNA DASH (A) VS	// 0 //
116	D-CONTC/8541/2024	ZIHANAT AHMAD KHAN VS BISWANATH TAREI, D.E.O., KHURDA	ADV. VS	// 0 //
117	D-CONTC/8542/2024	SK. NIZAM VS STATE OF ODISHA	SADAYALAXMI PATNAIK VS	// 0 //
118	D-CONTC/8548/2024	KUMUDA CHANDRA PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/8551/2024	RABINDRANATH BISOYI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/8562/2024	SUNIRMAL MUKHERJEE VS ARAVIND AGRAWAL	ADV. VS	// 0 //
121	D-CONTC/8568/2024	BAIRAGI CHARAN NAYAK VS G. MATHI VATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
122	D-CONTC/8569/2024	DEBAJYOTI PATALSINGH VS ARUN KUMAR SARANGI, I.P.S.	TUSAR KUMAR MISHRA VS	// 0 //
123	D-CONTC/8575/2024	KADAMBINI SAHOO VS GAGAN BIHARI SWAIN, DIRECTOR OF MUNICIPAL ADMINISTRATION AND EX-OFFICIO-ADDL.SECY., H AND U.D DEPT.	ADV VS	// 0 //
124	D-CONTC/8576/2024	SARASWATI JENA VS CHANDAN KUMAR MAHALA, CHIEF MANAGER, S.B.I., BALICHANDRAPUR	ADV VS	// 0 //
125	D-CONTC/8581/2024	LIJARANI DAS	ADV.	//

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		VS	VS	0
126	D-CONTC/8585/2024	BHABANI PRASAD CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA MANOJ KUMAR BEHERA	ADV.	//
		VS	VS	0
127	D-CONTC/8586/2024	VINEET BHARDWAJ, I.A.S. TAPATI DAS	ADV.	//
		VS	VS	0
128	D-CONTC/8587/2024	RAJANI JANI, O.A.S. DHRUBA CHARAN NAYAK	ADV.	//
		VS	VS	0
129	D-CONTC/8588/2024	REGIONAL PROVIDENT FUND COMMNR., BBSR MINATI NATH	ADV	//
		VS	VS	0
130	D-CONTC/8590/2024	ARAVIND AGRAWAL, IAS SOMANATH MALIK	ADV.	//
		VS	VS	0
131	D-CONTC/8591/2024	REGIONAL PROVIDENT FUND COMMNR., BBSR SERIMUNDAPURAM RAMULAMMA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
132	D-CONTC/8592/2024	ASWATHY S., I.A.S. SULOCHANA MUNDA	ADV	//
		VS	VS	0
133	D-CONTC/8593/2024	SHALINI PANDIT, IAS JAGANNATH BISWAL	ADV.	//
		VS	VS	0
134	D-CONTC/8594/2024	REGIONAL PROVIDENT FUND COMMNR., BBSR ADIKANDA MISHRA	ADV.	//
		VS	VS	0
135	D-CONTC/8595/2024	ANU GARG, I.A.S. ARTATRANA PUHAN	ADV.	//
		VS	VS	0
136	D-CONTC/8596/2024	REGIONAL PROVIDENT FUND COMMNR., BBSR M.TIRUPATI ACHARY	ADV.	//
		VS	VS	0

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137	D-CONTC/8607/2024	ANU GARG, I.A.S. MAYADHAR SETHI VS	ADV. VS	// // 0
138	D-CONTC/8610/2024	SAUBHAGYA RANJAN PANDA, O.A.S., TAHASILDAR,BASUDEVPUR SAJITA MANNA VS	ADV. VS	// // 0
139	D-CONTC/8614/2024	ASWATHY S., I.A.S. PRAFULLA KUMAR SAHOO VS	HIMANSHU SEKHAR PANDA VS	// // 0
140	D-CONTC/8618/2024	JYOTIRANJAN MISHRA, O.A.S. GAGAN BIHARI SUBEDAR VS	RAJIB LOCHAN PATTNAIK VS	// // 0
141	D-CONTC/8620/2024	SECY., HOME DEPTT., STATE OF ODISHA SURABALA NAYAK VS	ADV. VS	// // 0
142	D-CONTC/8623/2024	ARABIND AGRAWAL,COMMISSIONER CUM SECY., HIGHER EDUCATION DEPTT. SAMBIT SWAIN VS	ADV. VS	// // 0
143	D-CONTC/8629/2024	SHALINI PANDIT, I.A.S. SIBA SANKAR MAHARANA VS	ADV. VS	// // 0
144	D-CONTC/8638/2024	SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY ABHIMANYU BEHERA VS	SANDHYARANI PANI VS	// // 0
145	D-CONTC/8650/2024	ARAVIND AGARWAL,COMM. CUM SECY. HIGHER EDUCATION DEPTT. GUNDICHA SAHOO VS	ADV. VS	// // 0
146	D-CONTC/8653/2024	SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT. SAILAMANI BEHERA VS	ADV. VS	// // 0
147	D-CONTC/8656/2024	SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT. JYOTSNA RANI SAHOO VS	ADV. VS	// // 0
		SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.		//

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148	D-CONTC/8661/2024	AJAYA BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/8669/2024	CHAKRADHAR BEHERA VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
150	D-CONTC/8670/2024	BIPIN BIHARI NAYAK VS SUJATA R. KARTHIKEYAN, IAS	HARIPAD MOHANTY VS	// 0 //
151	D-CONTC/8673/2024	KISHORE CHANDRA MOHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
152	D-CONTC/8676/2024	BRAJA KISHORE BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/8681/2024	BENUDHAR BAG VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// 0 //
154	D-CONTC/8684/2024	DOLAMANI BHOI VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// 0 //
155	D-CONTC/8686/2024	ARAKHITA ROUT VS ASWATHY S., IAS	ADV. VS	// 0 //
156	D-CONTC/8689/2024	HARISH CHANDRA TALDI VS ASWATHY S., I.A.S.	MADHUMITA PANDA VS	// 0 //
157	D-CONTC/8693/2024	KESHAB CHANDRA SWAIN VS ER. SUBASH CHANDRA SETH, SUPERINTENDING ENGINEER, LEFT CANAL DIV. NO. III, JAJPUR	KABIR KUMAR JENA VS	// 0 //
158	D-CONTC/8714/2024	DR.PRADIP KUMAR DAS VS BHABANI SHANKAR CHAINI, DIRECTOR, HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //
159	D-CONTC/8722/2024	GATISWAR BEHERA	ADV.	//

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		VS	VS	0
160	D-CONTC/8725/2024	DIRECTOR, SECONDARY EDUCATION, ODISHA SWARNALATA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
161	D-CONTC/8727/2024	SATYABRATA SAHU, PRINCIPAL SECY., R AND D.M, DEPT. DEEPAK AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
162	D-CONTC/8748/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY, BARGARH RAGHUNATH SAHOO	ADV.	//
		VS	VS	0
163	D-CONTC/8765/2024	GANAPATI GIRI, TAHASILDAR, BASTA KRISHNA KUMARI BISWAL	ADV.	//
		VS	VS	0
164	D-CONTC/8768/2024	ASWATHY S., I.A.S. MOUSUMI DAS	BISWA RANJAN DAS	//
		VS	VS	0
165	D-CONTC/8774/2024	DEORANJAN KUMAR SINGH, I.A.S. GYANA RANJAN BEHERA	ADV.	//
		VS	VS	0
166	D-CONTC/8776/2024	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT., HIGHER EDUCATION DEPT. MANMATH KUMAR BASA	ADV.	//
		VS	VS	0
167	D-CONTC/8779/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. MANAS RANJAN MISHRA	ADV.	//
		VS	VS	0
168	D-CONTC/8780/2024	DR. USHA PADHEE, I.A.S. RADHAKANTA GURU	AMIT KUMAR SAA	//
		VS	VS	0
169	D-CONTC/8783/2024	RUPA NARAYAN DAS, O.F.S. PARBATI MALLIK	ADV.	//
		VS	VS	0
170	D-CONTC/8786/2024	PABITA SAMAL, O.A.S. 1, (J.B) UMESH RANA	ADV.	//
		VS	VS	0

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171	D-CONTC/8792/2024	ASWATHI S, PRINCIPAL SECY. TO GOVT., S AND ME DEPT. KISHOR KUMAR MEHER VS	ADV. VS	// // ()
172	D-CONTC/8793/2024	ASWATHI. S, I.A.S. KAILASH CHANDRA BEHERA VS	ADV. VS	// // ()
173	D-CRLA/5898/2024	ANU GARG, I.A.S. BISWANATH CHATTAR VS	DIPAK RANJAN MISHRA VS	JASHIPUR /89 /2018 ()
174	D-CRLA/5937/2024	STATE OF ODISHA STYA PRAKASH BEHERA VS	BANSHIDHAR BAUG VS	// BHUBANESWAR VIGILANCE /38 /2007 ()
175	D-CRLA/5945/2024 CRLA/149/2024	STATE OF ODISHA(VIG.) RAMESH DANGAYAT@BANGTI VS	ARIJEET MISHRA VS	// MACHHKUND /28 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2020
176	D-CRLA/6004/2024	STATE OF ODISHA MOHSIN ANSARI VS	PRATYUSHA NAIDU VS	//0 ()
177	D-CRLA/6061/2024	STATE OF ODISHA RASMIRANJAN MALLICK VS	BISWARANJAN DALAI VS	// MAHAKALPARA /25 /2021 ()
178	D-CRLA/6074/2024	STATE OF ODISHA SIPU @ SIPUN MUKHI VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /90 /2018 ()
179	D-CRLA/6089/2024	STATE OF ODISHA BIBHUTI PRASAD PANDA VS	ASHOK DAS VS	// MALKANGIRI /123 /2024 ()
180	D-CRLMC/5913/2024	STATE OF ODISHA JOHAN PRADHAN VS	MAHES DAS VS	// BALLIGUDA /72 /2011 ()
181	D-CRLMC/5921/2024	STATE OF ODISHA CHANDAN KUMAR PALLEI VS	SATYANARAYAN MISHRA VS	// TIHIDI /219 /2019 ()
		STATE OF ODISHA		//

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182	D-CRLMC/5933/2024	SIBA CHARAN DAS @ TUNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /100 /2013 () //
183	D-CRLMC/5936/2024	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	MOHANA /33 /2012 () //
184	D-CRLMC/5939/2024	SANTOSH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
185	D-CRLMC/5942/2024	JAYRAJ DALBEHERA VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	/ /0 () //
186	D-CRLMC/5960/2024	GUDU@DEBADATA SWAIN VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /52 /2022 () //
187	D-CRLMC/5985/2024	DASARATHI SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAKHANA /37 /2019 () //
188	D-CRLMC/5986/2024	GIRISH SAHOO @ GIRISH CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	HEMGIR /41 /2018 () //
189	D-CRLMC/5998/2024	JAGAN @ BISWA BIJAYA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /97 /2020 () //
190	D-CRLMC/6000/2024	HARENDRA MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /212 /2015 () //
191	D-CRLMC/6005/2024	MIR RAJA ALLI VS STATE OF ORISSA	ANIRUDHA DAS VS	BOLANGIR TOWN /404 /2022 () //
192	D-CRLMC/6009/2024	BIBHUTI BHUSAN BEHERA @ BABULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /86 /2019 () //
193	D-CRLMC/6014/2024	ABHISEK PRADHAN	ASHOK KUMAR SAHOO	/ /0

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		VS	VS	()
194	D-CRLMC/6019/2024	SARITA EXSS LINGARAJ CHOUDHURY	RAMDAS ACHARY	// / /0
		VS	VS	()
195	D-CRLMC/6020/2024	STATE OF ODISHA KUBER SAHU	LAXMINARAYAN PATEL	// THELKOLOI PS /68 /2009
		VS	VS	()
196	D-CRLMC/6023/2024	STATE OF ODISHA RASMI RANJAN DAS	RANJAN KUMAR NAYAK	// BALICHANDRAPUR /34 /2017
		VS	VS	()
197	D-CRLMC/6027/2024	STATE OF ODISHA SIBARAM POLEI	ALOK KUMAR PANDA	// / /0
		VS	VS	()
198	D-CRLMC/6030/2024	STATE OF ODISHA MALA SAO@MALA SAHU	SUSANTA KUMAR TRIPATHY	// BANGOMUNDA /105 /2023
		VS	VS	()
199	D-CRLMC/6036/2024	STATE OF ODISHA ASHOK KUMAR SAHOO	INDRAMANI SAHOO	// PALLAHARA /40 /2024
		VS	VS	()
200	D-CRLMC/6038/2024	STATE OF ODISHA DANAR @ DANARDAN JUANGA	CHITTA RANJAN PATNAIK	// PANDAPADA /39 /2016
		VS	VS	()
201	D-CRLMC/6041/2024	STATE OF ODISHA NARAYAN SAHOO	PARTHA SARATHI NAYAK	// KUAKHIA /319 /2023
		VS	VS	()
202	D-CRLMC/6044/2024	STATE OF ODISHA DUKHISHYAM DHARUA @ SHIBA @ SHIVA	AMIT PRASAD BOSE	// BELPARA /286 /2021
		VS	VS	()
203	D-CRLMC/6047/2024	STATE OF ODISHA AMINA DIGAL	AMITAV TRIPATHY	// / /0
		VS	VS	()
204	D-CRLMC/6062/2024	STATE OF ODISHA SUSANTA KUMAR BEHERA	RAJIB LOCHAN PATNAIK	// MUDULIPODA /22 /2020
		VS	VS	()

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205	D-CRLMC/6071/2024	STATE OF ODISHA SUNIL GUPTA VS	PRASANTA KUMAR NAYAK VS	// / /0 ()
206	D-CRLMC/6072/2024	STATE OF ODISHA M.DHANARAJU @ M.DHANA RAJ SETHY VS	SANJAY KUMAR PRADHAN VS	// JARADA /141 /2015 ()
207	D-CRLMC/6077/2024	STATE OF ODISHA NEELAKANTHA SAHU @ NILAKANTHA SAHU VS	SANJAY KUMAR PRADHAN VS	// VIGILANCE PS (BERHAMPUR) /12 /2019 ()
208	D-CRLMC/6079/2024	STATE OF ODISHA(VIG.) SANJAYA KUMAR BEHERA VS	ANIMESH MOHANTY VS	// PARADEEP LOCK /79 /2024 ()
209	D-CRLMC/6081/2024	STATE OF ODISHA PHAMPA @ SARAT SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /8 /2009 ()
210	D-CRLMC/6084/2024	STATE OF ODISHA ASHOK KUMAR MISHRA VS	PRAVASH CHANDRA JENA VS	// BHUBANESWAR VIGILANCE /40 /2020 ()
211	D-CRLMC/6086/2024	STATE OF ODISHA(VIG.) SUPRAVA NAYAK VS	SURANJAN NAYAK VS	// BADAMBADI /34 /2024 ()
212	D-CRLMC/6091/2024	STATE OF ODISHA SUBHENDU KUMAR PRADHAN @ RAJA VS	DINESH CH. RAY VS	// BORIGUMMA /70 /2023 ()
213	D-CRLMC/6092/2024	STATE OF ODISHA PADMA CHARAN NAIK VS	DINESH RAY VS	// BORIGUMMA /70 /2023 ()
214	D-CRLMP/5928/2024	STATE OF ODISHA PANAMOTI MUNDA VS	BIJAY KUMAR MOHANTY VS	// / /0 ()
215	D-CRLMP/5991/2024	STATE OF ODISHA RAM CHANDRA DASH VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// / /0 () //

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216	D-CRLMP/6031/2024	MD.KHUSHID ANSHARI @ MD.KHURSHID VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 0 //
217	D-CRLMP/6049/2024	SIDHARTH GAUTAM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
218	D-CRLMP/6051/2024	GITA RANI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
219	D-CRLMP/6058/2024	DHUSASAN MALLICK VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	/ /0 0 //
220	D-CRLMP/6069/2024	SUPRAVA NAYAK VS STATE OF ODISHA	SURANJAN NAYAK VS	/ /0 0 //
221	D-CRLREV/5909/2024	ANIMESH PANI VS STATE OF ODISHA	ABHAS MOHANTY VS	RAGHUNATHPALI /322 /2023 0 //
222	D-CRLREV/5930/2024	BACHANA LENKA VS MINATI LENKA	RABINDRA KUMAR PRUSTY VS	/ /0 0 //
223	D-CRLREV/5979/2024	AMIT KUMAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 0 //
224	D-CRLREV/5987/2024	KRUSHNA LAKRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /346 /2017 0 //
225	D-CRLREV/6008/2024	LIPSA PRUSTY VS SANTOSH KUMAR SAHOO	ANANTA NARAYAN PATTANAYAK VS	/ /0 0 //
226	D-CRLREV/6016/2024	PREET @ GURUPREET SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /13 /2024 0 //
227	D-CRLREV/6080/2024	NEELAKANTHA SAHU @ NILAKANTHA SAHU	SANJAY KUMAR PRADHAN	VIGILANCE PS (BERHAMPUR) /12 /2019

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		VS	VS	0
228	D-CRLREV/6087/2024	STATE OF ODISHA(VIG.) VINAY KUMAR JAISWAL	LAXMINARAYAN PATEL	// BANHARPALI /136 /2023
		VS	VS	0
229	D-CRLREV/6090/2024	STATE OF ODISHA SIDHARTH MOHAPATRA @ SIDHARTH KUMAR MOHAPATRA	ARUN KUMAR BUDHIA	// RAGHUNATHPALI /322 /2023
		VS	VS	0
230	D-EXP/8529/2024	STATE OF ODISHA M/S. ANHEUSER BUSCH INBEV INDIA LTD.	MANOJ KUMAR MISHRA	//
		VS	VS	0
231	D-FAO/8483/2024	STATE OF ODISHA BANABASI GAGARAI	PRADEEP KUMAR MISHRA	//
		VS	VS	0
232	D-FAO/8515/2024	UNION OF INDIA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
233	D-FAO/8516/2024	BASANTA KUMAR BISWAL SUB-DIVISIONAL OFFICER(ELECTRICAL),S.D.O NO.II,NESCO,KEONJHAR, TPNODL	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
234	D-FAO/8622/2024	TRILOCHAN NAYAK THE MANAGER, LEGAL, CHOLAMANDALAM MS G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
235	D-FAO/8745/2024	SANTOSH BEURA D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
236	D-FAO/8781/2024	SONALI SETHI PRAFULLA KUMAR BEHERA	PRATAP KUMAR BEHERA	//
		VS	VS	0
237	D-MACA/8484/2024	STATE OF ODISHA AJAY KUMAR DEHURY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
238	D-MACA/8491/2024	SRI SRI VENKATA INFRA LOGISTICS, KAILASH SINGH BASANTILATA PATNAIK	PRADEEP KUMAR MISHRA	//
		VS	VS	0

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239	D-MACA/8492/2024	BALARAM PALAI SHAILY AGRAWAL VS REEMA BAI JAIN	PRADEEP KUMAR MISHRA VS	// // 0 //
240	D-MACA/8493/2024	RAMESH CHANDRA SATPATHY VS ASHOK KUMAR MUDULI	PRADEEP KUMAR MISHRA VS	// // 0 //
241	D-MACA/8525/2024	DURYADHAN SAHU VS RANJAN SARDAR	BIRANCHI NARAYAN RATH VS	// // 0 //
242	D-MACA/8531/2024	ASWINI KUMAR MUDULY VS THE PRINCIPAL, R.I.E. AND TECH, UNIT OF JRG EDUCATION TRUST	BISHNU BRATA SINGH VS	// // 0 //
243	D-MACA/8533/2024	KANUNGO MANOJ KUMAR NAYAK VS MISSION DIRECTOR, NRHM DEPTT., HEALTH AND FAMILY WELFARE, ODISHA	BISHNU BRATA SINGH VS	// // 0 //
244	D-MACA/8535/2024	BILASINI MANTRI VS ALOK KUMAR ROUT	BISHNU BRATA SINGH VS	// // 0 //
245	D-MACA/8564/2024	BASANTI MANJARI PANDA VS DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.	JEEVANJYOTI MOHANTY VS	// // 0 //
246	D-MACA/8574/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS NAMITA JAL@BAG	PRASANTA KUMAR MAHALI VS	// // 0 //
247	D-MACA/8643/2024	NAMAN KUMAR GOEL @ GOYAL VS BIBEKANANDA BEHERA	B.N. SAMANTARAY VS	// // 0 //
248	D-MACA/8649/2024	SURU MUNDA VS RAMJI BHABANI SINGH BHABEL	M/S. SUJATA JENA VS	// // 0 //
249	D-MACA/8705/2024	ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS MAKARDWAJA SAHU	SOMNATH ROY VS	// // 0 //

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250	D-MACA/8740/2024	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE COMPANY LTD., CUTTACK VS BIKRAM KISHORE MALLIK	PRAKASH KUMAR MOHANTY VS	// 0 //
251	D-MATA/8553/2024	SHARDHANJALI BURGI @ DEHURY VS BALMIKI DEHURY	PRASANNA KUMAR BHUYAN VS	// 0 //
252	D-MATA/8613/2024	DHIREN KUMAR PRADHAN VS MADHUCHHANDA JENA	DIPTI RANJAN BHOKTA VS	// 0 //
253	D-MATA/8690/2024	BIDYADHAR BEHERA VS HARIPRIYA BEHERA	ANJAN KUMAR BISWAL VS	// 0 //
254	D-RPFAM/8644/2024	JAHARLAL MOHANTY VS SRIDEVI MOHANTY	BIRENDRA KUMAR PADHI VS	// 0 //
255	D-RSA/8558/2024	JAGANNATH BHUTIA VS JATRA BHUTIA	BRAJA KISHORE SAHOO VS	// 0 //
256	D-RSA/8726/2024	SAUDAMINI RATH VS STATE OF ODISHA	H.N.TRIPATHY VS	// 0 //
257	D-RSA/8731/2024	NIRABATI @ TIRA BHUE @ BHOI VS MOHANA BHUE	AMIT PRASAD BOSE VS	// 0 //
258	D-RSA/8733/2024	MAMATA BEHERA VS MADHABI BEHERA	BAIJAYANTI MOHANTY VS	// 0 //
259	D-RSA/8762/2024	MANFUL PRADHAN VS BAIDEHI BEHERA	PABITRA KUMAR NAYAK VS	// 0 //
260	D-RSA/8777/2024	PRADEEP KUMAR DASH VS PRINCIPAL, GOVT. AUTONOMOUS COLLEGE, BHAWANIPATNA	SAROJANANDA MISHRA VS	// 0 //
261	D-RSA/8794/2024	BANITA DASH	SAROJANANDA MISHRA	//

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		VS	VS	0
262	D-RVWPET/8507/2024	PRINCIPAL, GOVT. AUTONOMOUS COLLEGE, BHAWANIPATNA AMIT KUMAR SAR	KOUSIK ANANDA GURU	//
		VS	VS	0
263	D-RVWPET/8617/2024	STATE OF ODISHA BHAGIRATHI NAYAK	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
264	D-RVWPET/8691/2024	BRAJAMOHAN DASH SANTOSH KUMAR SAHOO	SIDHARTHA MISHRA	//
		VS	VS	0
265	D-RVWPET/8788/2024	STATE OF ODISHA BASISTHA SAMANTASINGHAR	ADV.	//
		VS	VS	0
266	D-TRP(C)/8790/2024	STATE OF ODISHA PRIYANKA PANIGRAHY	SANJAY KUMAR PRADHAN	//
		VS	VS	0
267	D-TRPCRL/6066/2024	SRINIVAS PUROHIT RAJENDRA NARAYANA DAKHINAKABAT	ASHOK KUMAR SARANGI	RAYAGADA TOWN /37 /2015
		VS	VS	0
268	D-WA/8482/2024	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
269	D-WA/8489/2024	SAHAJAHAN MALLIK STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
270	D-WA/8534/2024	RITA DEVI STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
271	D-WA/8604/2024	KRUSHNA CHANDRA PANDA HARMOHAN SAMANTARAY	SAIBRATA RATH	//
		VS	VS	0
272	D-WA/8631/2024	STATE OF ODISHA JAYADEV PRADHAN AND OTHERS	SAMEER KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WA/8632/2024	STATE OF ODISHA SUDHIR KUMAR ROUT VS	SAMEER KUMAR DAS VS	// // 0
274	D-WA/8688/2024	STATE OF ODISHA MAA VAIRABI VANA SAMRAKSHYAN SAMITI VS	NIRANJAN LENKA VS	// // 0
275	D-WP(C)/8473/2024	STATE OF ODISHA RAJESWARI GUPTA VS	SUBHASISH DAS VS	// // 0
276	D-WP(C)/8474/2024	STATE OF ODISHA BANWARI LAL KATARUKA VS	SUBHASISH DAS VS	// // 0
277	D-WP(C)/8475/2024	STATE OF ODISHA SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// // 0
278	D-WP(C)/8476/2024	STATE OF ODISHA SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// // 0
279	D-WP(C)/8477/2024 WP(C)/4293/2024	STATE OF ODISHA JAYANTI RANA VS	KIRTAN DANG VS	// // 0
280	D-WP(C)/8478/2024 WP(C)/4274/2024	STATE OF ODISHA MOTHER TERESA COLLEGE OF NURSING, KALAHANDI VS	GYANA RANJAN SETHI VS	// // 0
281	D-WP(C)/8479/2024 WP(C)/4261/2024	STATE OF ODISHA PRASANTA KUMAR MALLICK VS	GYANA RANJAN SETHI VS	// // 0
282	D-WP(C)/8480/2024	STATE OF ODISHA GOKUL KUMAR SAHU VS	ANIL KUMAR DAS VS	// // 0
283	D-WP(C)/8481/2024	STATE OF ODISHA SOUBHAGYA CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/8485/2024	SUNIL KUMAR JOSHI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
285	D-WP(C)/8486/2024	BENUDHAR KAMPA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
286	D-WP(C)/8487/2024	BRUNDABAN MAHAKUR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
287	D-WP(C)/8488/2024	GOPAL KRISHNA BEHERA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
288	D-WP(C)/8490/2024 WP(C)/4302/2024	SUBHRANTA KUMAR JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
289	D-WP(C)/8494/2024	CHANDRAKANTA PRUSTY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
290	D-WP(C)/8499/2024	DILLIP KUMAR BHOL VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
291	D-WP(C)/8501/2024	SUJIT KUMAR SAHOO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
292	D-WP(C)/8503/2024	RAMACHANDRA BEHERA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
293	D-WP(C)/8504/2024	KIRAN MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
294	D-WP(C)/8505/2024	NABIN CHANDRA GOUDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
295	D-WP(C)/8508/2024	MADHUSMITA MEHENTAR	MANAS PATI	//

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	WP(C)/4343/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8509/2024	RABINDRA NATH GOUDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
297	D-WP(C)/8510/2024 WP(C)/4340/2024	PARSURAM SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/8511/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/8512/2024 WP(C)/4331/2024	NAKAPHUDI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
300	D-WP(C)/8513/2024	KALPANA KALET VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
301	D-WP(C)/8514/2024 WP(C)/4332/2024	BADAN CHANDRA MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
302	D-WP(C)/8517/2024 WP(C)/4329/2024	GOPAL GOBINDA GHOSE VS STATE OF ODISHA	MANAS PATI VS	// 0 //
303	D-WP(C)/8518/2024 WP(C)/4326/2024	BASEN KUMAR MARNDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
304	D-WP(C)/8520/2024 WP(C)/4335/2024	SAROJ KUMAR SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
305	D-WP(C)/8521/2024 WP(C)/4337/2024	BHARATI NANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
306	D-WP(C)/8523/2024 WP(C)/4333/2024	JAYANTI RATH VS	MANAS PATI VS	// 0

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307	D-WP(C)/8524/2024	STATE OF ODISHA BRUNDABAN CHOUDHURY VS	MANAS PATI VS	// // 0
308	D-WP(C)/8526/2024 WP(C)/4301/2024	SECY. TO GOVT., S AND ME DEPT., BBSR UMAKANTA PATRA VS	TRILOCHAN BARIK VS	// // 0
309	D-WP(C)/8527/2024	STATE OF ODISHA HAREKRISHNA PUJARI VS	PRAMODA KUMAR DASH VS	// // 0
310	D-WP(C)/8528/2024	COLLECTOR AND DM, NABARANGPUR SUSANTA KUMAR PRADHAN VS	ARABINDA TRIPATHY VS	// // 0
311	D-WP(C)/8532/2024	STATE OF ODISHA ARJUNA KUMAR MALLICK VS	SUBRAT KUMAR KAR VS	// // 0
312	D-WP(C)/8536/2024	STATE OF ODISHA BUDHEI BARIK VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
313	D-WP(C)/8538/2024	STATE OF ODISHA DAMBARUDHAR MOHANTA VS	GOPINATH SETHI VS	// // 0
314	D-WP(C)/8539/2024	STATE OF ODISHA SUSAMA NANDA VS	SATYABRATA SATAPATHY VS	// // 0
315	D-WP(C)/8540/2024	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	PRADEEP KUMAR PANDA VS	// // 0
316	D-WP(C)/8543/2024	STATE OF ODISHA RAMA CHANDRA BEHERA VS	DEBASISH SAMAL VS	// // 0
317	D-WP(C)/8544/2024	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS	DR.PURUSOTTAM CHULI VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/8545/2024 WP(C)/4328/2024	ANANDA MAJHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
319	D-WP(C)/8546/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
320	D-WP(C)/8547/2024	BASEN KUMAR MARNDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
321	D-WP(C)/8549/2024	NAKAPHUDI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
322	D-WP(C)/8550/2024 WP(C)/4300/2024	HRUDANANDA RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
323	D-WP(C)/8554/2024 WP(C)/4282/2024	KADAMBARI RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
324	D-WP(C)/8555/2024	RABICHANDRA DHARUA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/8556/2024	ADHIKARI DAS VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	AMITAV TRIPATHY VS	// 0 //
326	D-WP(C)/8557/2024	UDAYA MATARI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/8559/2024	MOHAMMAD JAMIL VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
328	D-WP(C)/8560/2024	HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
329	D-WP(C)/8561/2024	BANOJA KUMAR PARIDA	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/8563/2024	KANGALI BAI	DURGA PRASAD JENA	//
		VS	VS	0
		COMMN. CONSOLIDATION, BOARD OF REVENUE, CUTTACK		//
331	D-WP(C)/8565/2024	BANIBANDANA JENA	BANSHIDHAR BAUG	//
		VS	VS	0
		SABITA NAYAK		//
332	D-WP(C)/8566/2024	DEONATH SAHOO @ JAYNATH SAHU	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/8567/2024	ASUTOSH RAY	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/8570/2024	MANI MUNDA	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		RADHA BISHNU SAHOO		//
335	D-WP(C)/8571/2024	JAYANTI PATHAGARA, GANJAM	NITISH KUMAR MISHRA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, KORAPUT		//
336	D-WP(C)/8572/2024	SABITA DAS	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/8573/2024	GANESH PRASAD BEHERA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/8577/2024	JUDHISTHIR SAHU	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/8578/2024	PARSURAM DURIA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/8579/2024	PRANAKRUSHNA JENA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/8580/2024	STATE OF ODISHA BALMIKI DHARUA VS	TIKERAM MEHER VS	// // 0
342	D-WP(C)/8583/2024	STATE OF ODISHA KALAKANHU BEHERA VS	TIKERAM MEHER VS	// // 0
343	D-WP(C)/8584/2024	STATE OF ODISHA BHAGIRATHI NAYAK VS	TIKERAM MEHER VS	// // 0
344	D-WP(C)/8589/2024	STATE OF ODISHA SUCHITRA SAMANTARAY VS	SRINIVAS MOHANTY VS	// // 0
345	D-WP(C)/8597/2024	STATE OF ODISHA SHANTILATA PARASET VS	KRISHNA CHANDRA SAHU VS	// // 0
346	D-WP(C)/8598/2024	STATE OF ODISHA DHARMAPURI LAXMINARAYAN SWAMI ALWAR, BERHAMPUR VS	NEELAKANTHA PANDA VS	// // 0
347	D-WP(C)/8600/2024	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	DINESH KUMAR PANDA VS	// // 0
348	D-WP(C)/8601/2024	DISTRICT ELECTION OFFICER AND COLLECTOR JHARSUGUDA KRUSHNA CHANDRA BEHERA VS	DINESH KUMAR PANDA VS	// // 0
349	D-WP(C)/8602/2024	STATE OF ODISHA SANTILATA ROUT VS	ASISH KUMAR RAY VS	// // 0
350	D-WP(C)/8603/2024	STATE OF ODISHA MURALIDHAR SASTRI VS	KEDAR CHANDRA SARANGI VS	// // 0
351	D-WP(C)/8605/2024	STATE OF ODISHA METLAP @ METLIB KHAN VS COLLECTOR, MAYURBHANJ	PRAVAT RANJAN SUTAR VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/8606/2024 WP(C)/4285/2024	PINKI BEHERA VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
353	D-WP(C)/8608/2024	SAROJ NATH DAS VS THE MD. ODISHA MINING CORPORATION LTD. BBSR	ARIJEET MISHRA VS	// 0 //
354	D-WP(C)/8609/2024	PRADEEPTA KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
355	D-WP(C)/8612/2024 WP(C)/4330/2024	M/S. SAHOO FOODS AND BEVERAGE, ROURKELA VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	BHABANI SANKAR DAS VS	// 0 //
356	D-WP(C)/8615/2024	AAKANKSHA ENTERPRSES, NEW DELHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
357	D-WP(C)/8621/2024	REGIONAL ENGINEERING AND CONSTRUCTION, BHADRAK VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
358	D-WP(C)/8624/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
359	D-WP(C)/8625/2024	BIJAYA KUMAR JENA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
360	D-WP(C)/8626/2024	HRUSHIKESH BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
361	D-WP(C)/8627/2024	PARSURAM MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
362	D-WP(C)/8628/2024	NIRANJAN BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
363	D-WP(C)/8630/2024	BHASKAR SUNDARAY	SAMEER KUMAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/8633/2024	BHARATI PRUSTI	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/8634/2024	SUBHASHREE APARAJITA BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/8635/2024	PURNA CHANDRA SWAIN	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/8636/2024	UPENDRA KUMAR SHAW	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/8637/2024	PRASANT GUPTA	MANORANJAN PADHY	//
		VS	VS	0
		BHAGIRATHI MURJIA		//
369	D-WP(C)/8639/2024	ANTARYAMI DAS	SANDHYARANI PANI	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION.		//
370	D-WP(C)/8641/2024	SAMARENDRA GIRI	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/8645/2024	RABINARAYAN SAHOO	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/8646/2024	AMAR JENA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ORISSA		//
373	D-WP(C)/8647/2024	PRINCIPAL NAYANAMANI WOMENS HIGHER SECONDARY SCHOOL, BHADRAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/8648/2024	RAMESH PALIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/8651/2024	STATE OF ODISHA M/S. FULL STOP TRADERS, KHORDHA VS	MADHAB LAL AGARWAL VS	// // 0
376	D-WP(C)/8652/2024	STATE TAX OFFICER, BBSR-I CIRCLE SHANTILATA ROUT VS	SAMEER KUMAR DAS VS	// // 0
377	D-WP(C)/8654/2024	STATE OF ODISHA M/S ISHU BUILDICON PVT. LTD., BALASORE VS	MADHAB LAL AGARWAL VS	// // 0
378	D-WP(C)/8655/2024	CHIEF COMMNR. OF CT AND GST, CUTTACK M/S. FLY WORLD VACATIONS PVT. LTD., KHORDHA VS	MADHAB LAL AGARWAL VS	// // 0
379	D-WP(C)/8657/2024	SUPTD. CGST AND CE, BBSR-II CIRCLE PRADEEP CHHATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
380	D-WP(C)/8658/2024	STATE OF ODISHA BHAGABAN KHORA VS	NISHAT AFREEN VS	// // 0
381	D-WP(C)/8659/2024	COLLECTOR, KORAPUT KUMUDINI BEHERA VS	SUSHANTA KUMAR JOSHI VS	// // 0
382	D-WP(C)/8660/2024	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
383	D-WP(C)/8662/2024	SUBASH CHANDRA MOHARANA ASWINI KUMAR BHOI VS	SUKANTA KUMAR MISHRA VS	// // 0
384	D-WP(C)/8663/2024	STATE OF ODISHA DURYODHAN GURU VS	SUKANTA KUMAR MISHRA VS	// // 0
385	D-WP(C)/8664/2024	STATE OF ODISHA M/S DIBAKAR NAYAK, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
		JOINT COMMNR. OF STATE TAX, BERHAMPUR		//

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386	D-WP(C)/8665/2024	SANGRAM KESHARI MISHRA VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	SAMBHRAM DAS VS	// 0 //
387	D-WP(C)/8666/2024	ASHOK SAWADIA @ AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
388	D-WP(C)/8667/2024	SHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
389	D-WP(C)/8668/2024	BAPI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
390	D-WP(C)/8671/2024	MAHESWAR SETHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
391	D-WP(C)/8672/2024	MAINA BARIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
392	D-WP(C)/8674/2024	KUMUDINI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
393	D-WP(C)/8675/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
394	D-WP(C)/8677/2024	DEBASISH PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
395	D-WP(C)/8678/2024	RAMESH PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
396	D-WP(C)/8679/2024	LAXMIKANTA MAHANTA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
397	D-WP(C)/8680/2024	LALBABU GURU	SUKANTA KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/8682/2024	GAGAN BIHARI PRADHAN	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/8685/2024	SIBANI PATRA	ALOK KUMAR PANDA	//
		VS	VS	0
		UNION OF INDIA		//
400	D-WP(C)/8687/2024	GHANASHYAM NIAL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/8692/2024	BIJAYLAXMI BARAL	KEDAR KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/8694/2024	PARAMANANDA SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/8695/2024	SURENDRA SAHOO	SRIKANT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/8696/2024	INDRAMANI BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/8697/2024	MADHU SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/8698/2024	PRADEEP KUMAR SAHOO	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
407	D-WP(C)/8699/2024	PRASANNA KUMAR PATEL	RABI NARAYAN MOHANTY	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
408	D-WP(C)/8700/2024	KHUNJA SABAR @ KHANJABANI SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/8701/2024	STATE OF ODISHA SAROJ RANJAN BHARATI VS THE ODISHA STATE CO-OPERATIVE BANK LTD.	JAJATI KISHORE MOHANTY VS	// // 0 //
410	D-WP(C)/8702/2024	NILAMANI BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
411	D-WP(C)/8703/2024	SABITRI DAS VS STATE BANK OF INDIA, MUMBAI	SUSHANTA KUMAR MOHANTY VS	// 0 //
412	D-WP(C)/8704/2024	JITA SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
413	D-WP(C)/8706/2024	BENUDHARA BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
414	D-WP(C)/8707/2024	MANOJ KUMAR PATTNAIK VS REGIONAL PROVIDENT FUND COMMISSIONER, KEONJHAR	ABHILASH MISHRA VS	// 0 //
415	D-WP(C)/8708/2024	KUMARI BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
416	D-WP(C)/8709/2024	NALANDA SSG (JV), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
417	D-WP(C)/8710/2024	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
418	D-WP(C)/8712/2024	RAMESH CHANDRA PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
419	D-WP(C)/8713/2024	SATYASAI EDUCATIONAL TRUST,BALASORE VS CHAIRMAN,CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :26/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/8715/2024	JAGAT JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
421	D-WP(C)/8716/2024	KSHYAMA SAGAR BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
422	D-WP(C)/8717/2024	GOURI SHANKAR BEHERA VS SHAKTI SWARUPA SAHOO	PARTHA SARATHI NAYAK VS	// 0 //
423	D-WP(C)/8718/2024	RITA PATTANAİK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
424	D-WP(C)/8719/2024	CHANDRA SEKHAR BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
425	D-WP(C)/8720/2024	KISHOR CHANDRA BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
426	D-WP(C)/8721/2024	SHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
427	D-WP(C)/8723/2024	DURYODHAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
428	D-WP(C)/8729/2024	UDENATH BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
429	D-WP(C)/8730/2024	PULASTA BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
430	D-WP(C)/8732/2024	BILASA JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
431	D-WP(C)/8734/2024	GAYADHAR SUNA	SUJAY SHANKER SINGHDEO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
432	D-WP(C)/8735/2024	SUMATI NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/8736/2024	SANJUKTA NAG	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
434	D-WP(C)/8738/2024	JITENDRA KUMAR CHOUDHURY	HARA PRASAD RATH	//
		VS	VS	0
		PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA		//
435	D-WP(C)/8739/2024	BHUBAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
436	D-WP(C)/8741/2024	BISWAJIT PATNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/8743/2024	MINARVA MOHANTY	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/8744/2024	ARAKHITA PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/8746/2024	BHAGIRATHI DASH	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
440	D-WP(C)/8747/2024	T.JANARDAN RAO	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
441	D-WP(C)/8749/2024	CHANDAN DAS @ CHANDRAMANI DAS	SUSHANTA KUMAR MOHANTY	//
		VS	VS	0
		DHUSASAN DAS		//
442	D-WP(C)/8750/2024	BHAGIRATHI DASH	ASHOK DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/8751/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SARAT KUMAR SAHU VS	ASHOK DAS VS	// // 0
444	D-WP(C)/8752/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM BHAGIRATHI DASH VS	ASHOK DAS VS	// // 0
445	D-WP(C)/8753/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM GAJENDRA DAS VS	SUSHANTA KUMAR MOHANTY VS	// // 0
446	D-WP(C)/8754/2024	GOPAL NAYAK KEDARESWAR MISHRA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
447	D-WP(C)/8755/2024	STATE OF ODISHA SURENDRA BHOI VS	PRASANTA KUMAR TRIPATHY VS	// // 0
448	D-WP(C)/8756/2024	UNION OF INDIA SWETA PANDA VS	LAXMINARAYAN PATEL VS	// // 0
449	D-WP(C)/8757/2024	MANAS PANDA BENUDHAR PRADHAN VS	RASHMI RANJAN MISHRA VS	// // 0
450	D-WP(C)/8759/2024	STATE OF ODISHA CHINTADU HARINATH VS	JITENDRA KUMAR LENKA VS	// // 0
451	D-WP(C)/8760/2024	STATE OF ODISHA ANSUMAN DAS VS	AMITABH MISHRA VS	// // 0
452	D-WP(C)/8761/2024	STATE OF ODISHA NIHAR RANJAN SWAIN VS	HRUDANANDA MOHAPATRA VS	// // 0
453	D-WP(C)/8763/2024	STATE OF ODISHA M/S. JANAKI STEEL PVT. LTD., CUTTACK VS	UMESH CH BEHURA VS	// // 0
		ADDL. COMMNR. OF ST APPEAL, CTC II RANGE		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/8764/2024	ASIA KANHAR VS THE COLLECTOR CUM ELECTION OFFICER, KANDHAMAL	DEBASIS TRIPATHY VS	// 0 //
455	D-WP(C)/8766/2024	LOKNATH NAYAK VS B.M., ODISHA GRAMYA BANK, NAYAGARH	BISWANATH PATNAIK VS	// 0 //
456	D-WP(C)/8767/2024	PRAHALLAD KHATUA VS UNION OF INDIA	BARUNADITYA MOHAPATRA VS	// 0 //
457	D-WP(C)/8769/2024	UMAKANTA PATNAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
458	D-WP(C)/8770/2024	ABHIRAM NANDA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
459	D-WP(C)/8771/2024	M/S. LARSEN AND TUBRO LTD., MUMBAI VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
460	D-WP(C)/8772/2024	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
461	D-WP(C)/8773/2024	ASHOK KUMAR MITTAL VS STATE OF ODISHA	SUBHASIS DAS VS	// 0 //
462	D-WP(C)/8775/2024	PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	SUBHASIS DAS VS	// 0 //
463	D-WP(C)/8778/2024	ARTATRANA SENAPATI VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
464	D-WP(C)/8782/2024	M/S PRAMILA BEHERA, MALKANGIRI VS ASST. COMMNR. OF STATE TAX, MALKANGIRI	ITISHREE TRIPATHY VS	// 0 //
465	D-WP(C)/8784/2024	M/S ATULYA KUMAR BEHERA, PURI	ITISHREE TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/5906/2024	STATE OF ODISHA SK. FIRDOS VS	BHARAT JALLI VS	// KANJIPANI /53 /2023 ()
478	D-ABLAPL/5907/2024	STATE OF ODISHA DILLIP KUMAR BEHERA VS	BHARAT JALLI VS	// NIHALPRASAD /13 /2024 ()
479	D-ABLAPL/5908/2024	STATE OF ODISHA SK. RAIZUDDIN KHAN VS	BHARAT JALLI VS	// TELKOI /121 /2023 ()
480	D-ABLAPL/5911/2024	STATE OF ODISHA MAHIBU KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /148 /2024 ()
481	D-ABLAPL/5915/2024	STATE OF ODISHA CH VENKATRAMAN MURTY VS	SARATHI JYOTI MOHANTY VS	// JUNAGARH /167 /2021 ()
482	D-ABLAPL/5916/2024	STATE OF ODISHA MODESAR KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /148 /2024 ()
483	D-ABLAPL/5931/2024	STATE OF ODISHA SISIR PRADHAN VS	NIRAJ KUMAR SETHI VS	// / /0 ()
484	D-ABLAPL/5944/2024	STATE OF ODISHA NIMAIN CHAND MOHANTA VS	SARADA PRASAD DASH VS	// RARUAN /4 /2024 ()
485	D-ABLAPL/5955/2024	STATE OF ODISHA SANTOSH KUMAR KHATEI @ SANTOSH KHATEI VS	ABINASH NAYAK VS	// PURI SADAR /15 /2024 ()
486	D-ABLAPL/5961/2024	STATE OF ODISHA HIRA KHORA VS	BIKASH CHANDRA PARIJA VS	// DASMANTAPUR /14 /2024 ()
487	D-ABLAPL/5962/2024	STATE OF ODISHA SANJAY @ NITYANANDA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// RAJKANIKA /633 /2023 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/5964/2024	DEBENDRA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /33 /2023 () //
489	D-ABLAPL/5965/2024	RANJAN KUMAR JENA @ RANJAN JENA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	MANGALPUR /133 /2023 () //
490	D-ABLAPL/5966/2024	RAKESH KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /88 /2024 () //
491	D-ABLAPL/5969/2024	BHAKTA CHARANA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /243 /2023 () //
492	D-ABLAPL/5974/2024	BASUDEV JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	NANDIPADA /93 /2024 () //
493	D-ABLAPL/5980/2024	MADAN MOHAN ROUTRAY @ BAPI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA TOWN /170 /2016 () //
494	D-ABLAPL/5982/2024	MADAN MOHAN ROUTRAY @ BAPI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA SADAR /69 /2016 () //
495	D-ABLAPL/5984/2024	SUMIT SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /40 /2024 () //
496	D-ABLAPL/5989/2024	PANCHU RANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /38 /2024 () //
497	D-ABLAPL/5993/2024	MINAKETAN PRADHAN @ GULAP VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /34 /2024 () //
498	D-ABLAPL/6001/2024	KANU @ SUSANTA BHUYAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
499	D-ABLAPL/6006/2024	SUBRAT RANJAN DIXIT @ BABUNA	SAROJ KUMAR ROUTRAY	BHADRAK RURAL /58 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/6012/2024	STATE OF ODISHA ARATI SAHOO	SATYA NARAYAN MISHRA (4)	// BASUDEVPUR /119 /2024
		VS	VS	()
501	D-ABLAPL/6017/2024	STATE OF ODISHA GANGADHAR MAHAKUD @ GENDUA	SATYA MARAYAN MISHRA (4)	// BANSADA /142 /2023
		VS	VS	()
502	D-ABLAPL/6022/2024	STATE OF ODISHA NIHAR CHAKRA @ NIHAR RANJAN CHAKRA	PRADEEP KUMAR DAS	// / /0
		VS	VS	()
503	D-ABLAPL/6026/2024	STATE OF ODISHA SMRUTI RANJAN DHALA	DEBASIS MISHRA	// KHANDAGIRI P.S. /60 /2024
		VS	VS	()
504	D-ABLAPL/6028/2024	STATE OF ODISHA UDAYNATH BARAL @ JITU	SATYA RANJAN MULIA	// BADAMBADI /53 /2024
		VS	VS	()
505	D-ABLAPL/6029/2024	STATE OF ODISHA PRABHAT KUMAR SATPATHY @ PRABAT SATPATHY @ MANTU	SOUMYA RANJAN DAS	// SECTOR-7 /38 /2024
		VS	VS	()
506	D-ABLAPL/6034/2024	STATE OF ODISHA RABINDRA BEHERA	KUMAR KASHYAP	// TALASARI MARINE /20 /2024
		VS	VS	()
507	D-ABLAPL/6040/2024	STATE OF ODISHA BHABESH MOHANTA @ KUNA	HEMANTA KUMAR MOHANTA	// BETNOTI /273 /2023
		VS	VS	()
508	D-ABLAPL/6043/2024	STATE OF ODISHA PRAJAPATI @ SUNITA DAS	PRAFULLA KUMAR BISWAL	// AUL /77 /2024
		VS	VS	()
509	D-ABLAPL/6045/2024	STATE OF ODISHA MANASMITA BEHERA	DEBASHIS NANDA	// CUTTACK SADAR /96 /2024
		VS	VS	()
510	D-ABLAPL/6054/2024	STATE OF ODISHA DILLIP KUMAR MOHANTY	PABITRA KUMAR NAYAK	// RENGALI DAM SITE /27 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/6057/2024	STATE OF ODISHA KALU CHARAN BEHERA @ KALIA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /41 /2024 ()
512	D-ABLAPL/6063/2024	STATE OF ODISHA DAMAYANTI GOUDA VS	SULOCHANA PATRO VS	// CHOUDWAR /559 /2023 ()
513	D-ABLAPL/6065/2024	STATE OF ODISHA BIBHUTI BHUSAN PATTASANI VS	PARSURAM DAS VS	// NIRAKARPUR /56 /2024 ()
514	D-ABLAPL/6068/2024	STATE OF ODISHA BISWAJIT DAS @ PAPUNA VS	SIDHARTHA DAS VS	// CHAULIAGANJA /56 /2024 ()
515	D-ABLAPL/6073/2024	STATE OF ODISHA SIPU NAHAK VS	SULOCHANA PATRO VS	// BADABAZAR /95 /2023 ()
516	D-ABLAPL/6075/2024	STATE OF ODISHA DHIRENDRA DAS @ BUNU VS	AVIRAM PATRA VS	// OLATPUR /31 /2024 ()
517	D-ABLAPL/6078/2024	STATE OF ODISHA JAPANI BHOI VS	RAKESH KUMAR MALLICK VS	// BADAGODA P.S. /63 /2024 ()
518	D-ABLAPL/6083/2024	STATE OF ODISHA PUJARCHANA MOHANTY @ PUJA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /51 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :26/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/3443/2024 CRP/4/2024	MAHENDRA KUMAR MAHARANA MP	AMIYA KUMAR MOHANTY	11/2024
2	D-TRPCRL/6066/2024 TRPCRL/ /	RAJENDRA NARAYANA DAKHINAKABATASHOK KUMAR SARANGI MP		14/2024
3	D-TRP(C)/8790/2024 TRP(C)/ /	PRIYANKA PANIGRAHY MP	SANJAY KUMAR PRADHAN	51/2024
4	D-CRLMP/661/2017 CRLMP/661/2017	KHALI DASH@RAMA KRUSHNA DASH MP	M/S.DR.KEDAR NATH TRIPATHY	52/2024
5	D-CMAPL/8599/2024 CMAPL/ /	BHAGIRATHI BASTIA MP	ADV.	61/2024
6	D-CMAPL/845/2023 CMAPL/845/2023	DR. MADAN MOHAN BEURA MP	M/S.PRADIPTA KISHORE BHUYAN,P.K.SAMAL,M/S.BIJAYA KUMAR	62/2024
7	D-CMAPL/423/2024 CMAPL/ /	KANSALA DEI MP	ADV.	63/2024
8	D-RVWPET/8507/2024 RVWPET/ /	AMIT KUMAR SAR MP	KOUSIK ANANDA GURU	68/2024
9	D-RVWPET/8617/2024 RVWPET/ /	BHAGIRATHI NAYAK MP	HIMANSHU SEKHAR PANDA	69/2024
10	D-RVWPET/8691/2024 RVWPET/ /	SANTOSH KUMAR SAHOO MP	SIDHARTHA MISHRA	70/2024
11	D-LAA/70/2017 LAA/70/2017	SAMIRA NAIK MP	M/S.DEBARANJAN MOHAPATRA,J.K.PRAHARAJ	72/2024
12	D-LAA/70/2017 LAA/70/2017	SAMIRA NAIK MP	M/S.DEBARANJAN MOHAPATRA,J.K.PRAHARAJ	73/2024
13	D-RVWPET/8788/2024 RVWPET/ /	BASISTHA SAMANTASINGHAR MP	ADV.	73/2024
14	D-LAA/70/2017 LAA/70/2017	SAMIRA NAIK MP	M/S.DEBARANJAN MOHAPATRA,J.K.PRAHARAJ	74/2024
15	D-RPFAM/8644/2024 RPFAM/ /	JAHARLAL MOHANTY MP	BIRENDRA KUMAR PADHI	86/2024
16	D-RPFAM/8644/2024 RPFAM/ /	JAHARLAL MOHANTY MP	BIRENDRA KUMAR PADHI	87/2024
17	D-MATA/8553/2024 MATA/ /	SHARDHANJALI BURGHI @ DEHURY MP	PRASANNA KUMAR BHUYAN	88/2024
18	D-MATA/8613/2024 MATA/ /	DHIREN KUMAR PRADHAN MP	DIPTI RANJAN BHOKTA	89/2024
19	D-MATA/8613/2024 MATA/ /	DHIREN KUMAR PRADHAN MP	DIPTI RANJAN BHOKTA	90/2024
20	D-MATA/120/2022 MATA/120/2022	CHANDAN ASHIS GUPTA MP		91/2024
21	D-MATA/8690/2024 MATA/ /	BIDYADHAR BEHERA MP	ANJAN KUMAR BISWAL	92/2024
22	D-MATA/2951/2024 MATA/ /	KSHANAPRAVA PANDA MP	HRUDANANDA MOHAPATRA	93/2024
23	D-MATA/5424/2024 MATA/ /	RUDRA PRATAP LENKA MP	H.N.MOHAPATRA	94/2024
24	D-CONTC/4032/2024 CONTC/ /	PURNA CHANDRA MOHANTY MP	DAYANANDA MOHAPATRA	138/2024
25	D-CONTC/4348/2020 CONTC/4348/2020	UDAYANATH SAHOO MP	M/S.UDAYANATH SAHOO	139/2024
26	D-SA/108/1997	ASHA	M/S.A.K.BOSE	

	SA/108/1997	MP		140/2024
27	D-CONTC/4003/2021	UDAYANATH SAHOO	ADV.	
	CONTC/4003/2021	MP		140/2024
28	D-CONTC/8346/2023	SARAT KUMAR DAS	KAILASH CHANDRA MOHANTY,NAYAN BIHARI DAS,K.C. MOHANTY	
	CONTC/8346/2023	MP		141/2024
29	D-CONTC/9054/2023	PATI KHILLA	M/S.CHITTA RANJAN LENKA, D.BISWAL, H.K.RATSINGH	
	CONTC/9054/2023	MP		142/2024
30	D-CRLREV/318/2023	HEMA LAKSHMAN	SUPRIYO RANJAN MAHAPATRA	
	CRLREV/318/2023	MP		171/2024
31	D-CRLREV/5930/2024	BACHANA LENKA	RABINDRA KUMAR PRUSTY	
	CRLREV/ /	MP		172/2024
32	D-CRLREV/680/2023	SAGAR YADAV	MADAN MOHAN DAS	
	CRLREV/680/2023	MP		173/2024
33	D-CRLREV/5979/2024	AMIT KUMAR SAHU	JNYANANANDA PANDA	
	CRLREV/ /	MP		174/2024
34	D-CRLREV/5979/2024	AMIT KUMAR SAHU	JNYANANANDA PANDA	
	CRLREV/ /	MP		175/2024
35	D-CRLREV/5987/2024	KRUSHNA LAKRA	BISWARANJAN DALAI	
	CRLREV/ /	MP		176/2024
36	D-CRLREV/5987/2024	KRUSHNA LAKRA	BISWARANJAN DALAI	
	CRLREV/ /	MP		177/2024
37	D-CRLREV/6080/2024	NEELAKANTHA SAHU @ NILAKANTHA SAHU	SANJAY KUMAR PRADHAN	
	CRLREV/ /	MP		178/2024
38	D-CRLREV/6080/2024	NEELAKANTHA SAHU @ NILAKANTHA SAHU	SANJAY KUMAR PRADHAN	
	CRLREV/ /	MP		179/2024
39	D-FAO/8515/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	FAO/ /	MP		184/2024
40	D-FAO/8515/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	FAO/ /	MP		185/2024
41	D-FAO/8515/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	FAO/ /	MP		186/2024
42	D-FAO/8622/2024	THE MANAGER, LEGAL, CHOLAMANDALAM	MP.MS.TIICO. LTD.	
	FAO/ /	MP		187/2024
43	D-FAO/8745/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	DRAKASH KUMAR MOHANTY	
	FAO/ /	MP		190/2024
44	D-FAO/8409/2024	MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO. LTD.	RENESE FALITD.	
	FAO/ /	MP		191/2024
45	D-FAO/8781/2024	PRAFULLA KUMAR BEHERA	PRATAP KUMAR BEHERA	
	FAO/ /	MP		192/2024
46	D-CMP/1672/2015	UPENDRA MOHANTY	MR.P.ACHARYA	
	CMP/1672/2015	MP		213/2024
47	D-CMP/758/2023	TAPAN KUMAR BEHURIA		
	CMP/758/2023	MP		214/2024
48	D-CMP/1272/2018	DASARATHI BHOI	M/S.B.MOHANTY	
	CMP/1272/2018	MP		215/2024
49	D-CMP/8552/2024	BHARAT MOHARANA	SOUBHAGYA KUMAR DASH	
	CMP/ /	MP		216/2024
50	D-CMP/8582/2024	SAKILA BANO	TUSAR KUMAR MISHRA	
	CMP/ /	MP		217/2024
51	D-CMP/8616/2024	PRAMOD KUMAR SAHU	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		218/2024
52	D-BLAPL/5485/2023	HARIHARA MOHANTY	SOUBHAGYA KUMAR DASH, S.R.RAMKUMAR	
	BLAPL/5485/2023	MP		218/2024
53	D-BLAPL/12205/2023	BHIMA KHEMUNDU	SANJIT MISHRA	
	BLAPL/12205/2023	MP		219/2024
54	D-CMP/426/2023	KAMALJIT KAUR @ KAMAL SHAHDEO	PRAFULLA KUMAR LENKA	
	CMP/426/2023	MP		219/2024
55	D-BLAPL/1339/2024	PRAMOD BHOI	LAXMINARAYAN PATEL	
	BLAPL/585/2024	MP		220/2024
56	D-CMP/8619/2024	PRATAP CHANDRA DAS	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		220/2024
57	D-CMP/8642/2024	BIKRAM KUMAR PATTANAIAK	BIRENDRA KUMAR PARDHI	
	CMP/ /	MP		221/2024

58	D-CMP/8683/2024 CMP/ /	GOURI MEHER MP	SOUMYA MISHRA	222/2024
59	D-CMP/8683/2024 CMP/ /	GOURI MEHER MP	SOUMYA MISHRA	223/2024
60	D-CMP/8711/2024 CMP/ /	PANNAGA KETAKI MP	BHAWANI SANKAR PANIGRAHI	224/2024
61	D-CMP/8724/2024 CMP/ /	TILOTTAMA RAY MP	AMIT PRASAD BOSE	225/2024
62	D-CMP/8728/2024 CMP/ /	MEENA DEVI PANCH MP	AMIT PRASAD BOSE	226/2024
63	D-CMP/8737/2024 CMP/ /	KAMALA GUNTHA MP	SURYAKANTA DASH	227/2024
64	D-CMP/8758/2024 CMP/ /	RAMADEVI BEHERA MP	JYOTI RANJAN DEO	228/2024
65	D-RSA/8558/2024 RSA/ /	JAGANNATH BHUTIA MP	BRAJA KISHORE SAHOO	242/2024
66	D-RSA/8558/2024 RSA/ /	JAGANNATH BHUTIA MP	BRAJA KISHORE SAHOO	243/2024
67	D-RSA/80/2023 RSA/80/2023	PANKAJINI PATI MP	PRAFULLA KUMAR RATH	244/2024
68	D-RSA/74/2011 RSA/74/2011	CHAKRADHAR MOHAPATRA MP	M/S.MADHUMITA PANDA	245/2024
69	D-RSA/74/2011 RSA/74/2011	CHAKRADHAR MOHAPATRA MP	M/S.MADHUMITA PANDA	246/2024
70	D-RSA/74/2011 RSA/74/2011	CHAKRADHAR MOHAPATRA MP	M/S.MADHUMITA PANDA	247/2024
71	D-RSA/8731/2024 RSA/ /	NIRABATI @ TIRA BHUE @ BHOI MP	AMIT PRASAD BOSE	248/2024
72	D-RSA/8731/2024 RSA/ /	NIRABATI @ TIRA BHUE @ BHOI MP	AMIT PRASAD BOSE	249/2024
73	D-RSA/8777/2024 RSA/ /	PRADEEP KUMAR DASH MP	SAROJANANDA MISHRA	250/2024
74	D-ABLAPL/13824/2023 ABLAPL/13824/2023	SEK AKBAR ALLI MP		385/2024
75	D-ABLAPL/2058/2023 ABLAPL/2058/2023	ASHOK SETHY @ ASHOK KUMAR SETHY MP		386/2024
76	D-ABLAPL/10229/2023 ABLAPL/10229/2023	BIJAYA THATI MP		387/2024
77	D-ABLAPL/3330/2024 ABLAPL/1322/2024	MAHADEB NAIK @ MAHADEV @ MAHDEB NAIK MP		388/2024
78	D-ABLAPL/2782/2024 ABLAPL/1084/2024	NIRBANA BEHERA @ NIBARANA BEHERA MP		389/2024
79	D-ABLAPL/5358/2023 ABLAPL/5358/2023	GEORGE TIRKEY MP		390/2024
80	D-ABLAPL/9991/2021 ABLAPL/9991/2021	KUMAR MAJHI MP		391/2024
81	D-ABLAPL/11578/2023 ABLAPL/11578/2023	RAM CHANDRA BEHERA MP		392/2024
82	D-ABLAPL/9326/2022 ABLAPL/9326/2022	BIPINA BIHARI BEHERA @ BIPINA BEHERA @ BASHU CHANDRA DASH MP		393/2024
83	D-ABLAPL/13073/2023 ABLAPL/13073/2023	PRAHALAD HANTAL MP		394/2024
84	D-ABLAPL/2877/2024 ABLAPL/1135/2024	TRINATH SAHOO MP		395/2024
85	D-ABLAPL/2863/2024 ABLAPL/1139/2024	TRINATH SAHOO MP		396/2024
86	D-MACA/7278/2024 MACA/ /	BISWANATH ACHARYA MP	JEEVANJYOTI MOHANTY	414/2024
87	D-MACA/167/2023 MACA/167/2023	NEW INDIA ASSURANCE CO. LTD. MP	PRASANT KUMAR MISHRA (1)	415/2024
88	D-MACA/7281/2024 MACA/ /	SADHUCHARAN PATTANAYAK MP	JEEVANJYOTI MOHANTY	416/2024
89	D-MACA/8484/2024	AJAY KUMAR DEHURY	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		417/2024
90	D-MACA/8491/2024	BASANTILATA PATNAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		418/2024
91	D-MACA/8491/2024	BASANTILATA PATNAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		419/2024
92	D-MACA/8492/2024	SHAILY AGRAWAL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		420/2024
93	D-MACA/8493/2024	RAMESH CHANDRA SATPATHY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		421/2024
94	D-MACA/8525/2024	DURYADHAN SAHU	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		422/2024
95	D-MACA/8525/2024	DURYADHAN SAHU	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		423/2024
96	D-MACA/8533/2024	KANUNGO MANOJ KUMAR NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		424/2024
97	D-MACA/8531/2024	ASWINI KUMAR MUDULY	BISHNU BRATA SINGH	
	MACA/ /	MP		425/2024
98	D-MACA/8533/2024	KANUNGO MANOJ KUMAR NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		426/2024
99	D-MACA/8564/2024	BASANTI MANJARI PANDA	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		427/2024
100	D-MACA/8564/2024	BASANTI MANJARI PANDA	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		428/2024
101	D-CRLA/5898/2024	BISWANATH CHATTAR	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		429/2024
102	D-MACA/8574/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD	PRAKASH KUMAR MAHALI	
	MACA/ /	MP		429/2024
103	D-CRLA/5898/2024	BISWANATH CHATTAR	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		430/2024
104	D-MACA/8643/2024	NAMAN KUMAR GOEL @ GOYAL	B.N. SAMANTARAY	
	MACA/ /	MP		430/2024
105	D-CRLA/954/2019	RAGHUNATH PRADHAN	M/S.SOUMYA MISHRA M.MOHANTY	G.N.PARIDA B.JENA A.AGARWA
	CRLA/954/2019	MP		431/2024
106	D-MACA/8643/2024	NAMAN KUMAR GOEL @ GOYAL	B.N. SAMANTARAY	
	MACA/ /	MP		431/2024
107	D-CRLA/150/2016	JANMEJAYA NAYAK	M/S.SOURA CHANDRA MOHAPATRA	
	CRLA/150/2016	MP		432/2024
108	D-MACA/8649/2024	SURU MUNDA	M/S. SUJATA JENA	
	MACA/ /	MP		432/2024
109	D-CRLA/5945/2024	RAMESH DANGAYAT@BANGTI	ARIJEET MISHRA	
	CRLA/149/2024	MP		433/2024
110	D-MACA/7088/2024	D.M., M/S. NATIONAL ISURANCE CO. LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		433/2024
111	D-CRLMC/2244/2024	UDAYANATH SAHOO		
	CRLMC/233/2024	MP		433/2024
112	D-CRLA/5945/2024	RAMESH DANGAYAT@BANGTI	ARIJEET MISHRA	
	CRLA/149/2024	MP		434/2024
113	D-MACA/7103/2024	D.M., M/S. NATIONL INSURANCE CO. LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		434/2024
114	D-CRLMC/5933/2024	SIBA CHARAN DAS @ TUNA	KULDEEP MOHANTY	
	CRLMC/ /	MP		434/2024
115	D-CRLA/5945/2024	RAMESH DANGAYAT@BANGTI	ARIJEET MISHRA	
	CRLA/149/2024	MP		435/2024
116	D-CRLMC/5939/2024	SANTOSH PRADHAN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		435/2024
117	D-MACA/2677/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		435/2024
118	D-MACA/7093/2024	D.M.,M/S. NATIONAL INSURANCE COMPANY	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		436/2024
119	D-CRLA/6004/2024	MOHSIN ANSARI	PRATYUSHA NAIDU	
	CRLA/ /	MP		436/2024
120	D-CRLMC/5942/2024	JAYRAJ DALBEHERA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		436/2024

121	D-CRLA/6004/2024 CRLA/ /	MOHSIN ANSARI MP	PRATYUSHA NAIDU	437/2024
122	D-MACA/4125/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	SOMANATH ROY	437/2024
123	D-CRLMC/5960/2024 CRLMC/ /	GUDU@DEBADATA SWAIN MP	DEBA KUMAR RATH	437/2024
124	D-CRLMC/3452/2023 CRLMC/3452/2023	MANOJ KUMAR MP	SHIBASHISH MISRA	438/2024
125	D-MACA/4816/2024 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	SUBHOJIT ROY	438/2024
126	D-CRLA/6074/2024 CRLA/ /	SIPU @ SIPUN MUKHI MP	RASHMI RANJAN DAS	438/2024
127	D-CRLA/6074/2024 CRLA/ /	SIPU @ SIPUN MUKHI MP	RASHMI RANJAN DAS	439/2024
128	D-MACA/8705/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP	SOMANATH ROY	439/2024
129	D-CRLMC/3452/2023 CRLMC/3452/2023	MANOJ KUMAR MP	SHIBASHISH MISRA	439/2024
130	D-MACA/8740/2024 MACA/ /	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. MP	PRANSHU KUMAR MOHANTY	440/2024
131	D-CRLMC/6000/2024 CRLMC/ /	HARENDRA MOHAPATRA MP	AMULYA RATNA PANDA	440/2024
132	D-CRLA/4888/2024 CRLA/ /	PANDA @ LOKNATH PRADHAN MP	ALOK KUMAR PANDA	440/2024
133	D-CRLA/4888/2024 CRLA/ /	PANDA @ LOKNATH PRADHAN MP	ALOK KUMAR PANDA	441/2024
134	D-CRLMC/6005/2024 CRLMC/ /	MIR RAJA ALLI MP	ANIRUDHA DAS	441/2024
135	D-CRLMC/6009/2024 CRLMC/ /	BIBHUTI BHUSAN BEHERA @ BABULI MP	AMLAN SHAKTI PAUL	442/2024
136	D-CRLA/4888/2024 CRLA/ /	PANDA @ LOKNATH PRADHAN MP	ALOK KUMAR PANDA	442/2024
137	D-CRLMC/6027/2024 CRLMC/ /	SIBARAM POLEI MP	ALOK KUMAR PANDA	443/2024
138	D-CRLMC/6030/2024 CRLMC/ /	MALA SAO@MALA SAHU MP	SUSANTA KUMAR TRIPATHY	444/2024
139	D-CRLMC/6038/2024 CRLMC/ /	DANAR @ DANARDAN JUANGA MP	CHITTA RANJAN PATNAIK	445/2024
140	D-CRLMC/6044/2024 CRLMC/ /	DUKHISHYAM DHARUA @ SHIBA @ SHIVAMIT MP	AMIT PRASAD BOSE	446/2024
141	D-CRLMC/6072/2024 CRLMC/ /	M.DHANARAJU @ M.DHANA RAJ SETHY MP	SANJAY KUMAR PRADHAN	447/2024
142	D-CRLMC/6071/2024 CRLMC/ /	SUNIL GUPTA MP	PRASANTA KUMAR NAYAK	448/2024
143	D-CRLMC/6077/2024 CRLMC/ /	NEELAKANTHA SAHU @ NILAKANTHA SAHU MP	SANJAY KUMAR PRADHAN	449/2024
144	D-CRLMC/6079/2024 CRLMC/ /	SANJAYA KUMAR BEHERA MP	ANIMESH MOHANTY	450/2024
145	D-CRLMC/6091/2024 CRLMC/ /	SUBHENDU KUMAR PRADHAN @ RAJA MP	DINESH CH. RAY	451/2024
146	D-CRLMC/2375/2022 CRLMC/2375/2022	SUBHENDRA KUMAR AICH MP	MANAS CHAND	452/2024
147	D-CRLMC/2376/2022 CRLMC/2376/2022	SATYA RANJAN AICH MP	MANAS CHAND	453/2024
148	D-CRLMC/6092/2024 CRLMC/ /	PADMA CHARAN NAIK MP	DINESH RAY	454/2024
149	D-CRLMC/6092/2024 CRLMC/ /	PADMA CHARAN NAIK MP	DINESH RAY	455/2024
150	D-WA/8482/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	715/2024
151	D-WA/8482/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	716/2024
152	D-WA/8482/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	

	WA/ /	MP		717/2024
153	D-WA/8489/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		718/2024
154	D-WA/8489/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		719/2024
155	D-WA/8489/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		720/2024
156	D-WA/8534/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		721/2024
157	D-WA/8534/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		722/2024
158	D-WA/8534/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		723/2024
159	D-WA/8604/2024	HARMOHAN SAMANTARAY	SAIBRATA RATH	
	WA/ /	MP		724/2024
160	D-WA/8632/2024	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	
	WA/ /	MP		725/2024
161	D-WA/8632/2024	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	
	WA/ /	MP		726/2024
162	D-WA/8632/2024	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	
	WA/ /	MP		727/2024
163	D-WA/557/2022	STATE OF ODISHA	SR.S.C.(S. AND M.E.)	
	WA/557/2022	MP		728/2024
164	D-WA/2362/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHANDI		
	WA/2362/2023	MP		729/2024
165	D-WA/2364/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHANDI		
	WA/2364/2023	MP		730/2024
166	D-WA/2366/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHANDI		
	WA/2366/2023	MP		731/2024
167	D-WP(C)/8473/2024	RAJESWARI GUPTA	SUBHASISH DAS	
	WP(C)/ /	MP		2922/2024
168	D-WP(C)/8474/2024	BANWARI LAL KATARUKA	SUBHASISH DAS	
	WP(C)/ /	MP		2923/2024
169	D-WP(C)/8475/2024	SURESH KUMAR KATARUKA	SUBHASISH DAS	
	WP(C)/ /	MP		2925/2024
170	D-WP(C)/8476/2024	SURESH KUMAR KATARUKA	SUBHASISH DAS	
	WP(C)/ /	MP		2926/2024
171	D-WP(C)/8477/2024	JAYANTI RANA	KIRTAN DANG	
	WP(C)/4293/2024	MP		2927/2024
172	D-WP(C)/8479/2024	PRASANTA KUMAR MALLICK	GYANA RANJAN SETHI	
	WP(C)/4261/2024	MP		2928/2024
173	D-WP(C)/8488/2024	GOPAL KRISHNA BEHERA	MITU KUMAR BISWAL	
	WP(C)/ /	MP		2929/2024
174	D-WP(C)/8490/2024	SUBHRANTA KUMAR JENA	SIDHESWAR MALLIK	
	WP(C)/4302/2024	MP		2930/2024
175	D-WP(C)/23356/2021	NALINIKANTA BEHERA	TRILOCHAN NANDA	
	WP(C)/23356/2021	MP		2931/2024
176	D-WP(C)/8509/2024	RABINDRA NATH GOUDA	TRILOCHAN NANDA	
	WP(C)/ /	MP		2932/2024
177	D-WP(C)/8508/2024	MADHUSMITA MEHENTAR	MANAS PATI	
	WP(C)/4343/2024	MP		2933/2024
178	D-WP(C)/42071/2023	TARUN MOHANTY	PRABODHA CHANDRA NAYAK	
	WP(C)/42071/2023	MP		2934/2024
179	D-WP(C)/31803/2023	DR. RABINDRA NATH GANTAYAT	BHARAT JALLI	
	WP(C)/31803/2023	MP		2935/2024
180	D-WP(C)/8526/2024	UMAKANTA PATRA	TRILOCHAN BARIK	
	WP(C)/4301/2024	MP		2936/2024
181	D-WP(C)/8527/2024	HAREKRISHNA PUJARI	PRAMODA KUMAR DASH	
	WP(C)/ /	MP		2937/2024
182	D-WP(C)/8527/2024	HAREKRISHNA PUJARI	PRAMODA KUMAR DASH	
	WP(C)/ /	MP		2938/2024
183	D-WP(C)/26686/2023	MAYADHAR BEHERA	S.C.SAMAL, GANESH PRASAD SAMAL,B.LENKA,A.MISHRA,S.MOHAN	
	WP(C)/26686/2023	MP		2939/2024

184	D-WP(C)/26686/2023 WP(C)/26686/2023	MAYADHAR BEHERA MP	S.C.SAMAL, GANESH PRASAD SAMAL,B.LENKA,A.MISHRA,S.MOHAN	2940/2024
185	D-WP(C)/8532/2024 WP(C)/ /	ARJUNA KUMAR MALLICK MP	SUBRAT KUMAR KAR	2941/2024
186	D-WP(C)/1332/2024 WP(C)/662/2024	SAHEB BEHERA MP	RAMAKANTA PANDA	2942/2024
187	D-WP(C)/6215/2023 WP(C)/6215/2023	AJAY KUMAR MOHANTY MP	RAJIB RATH	2943/2024
188	D-WP(C)/3323/2024 WP(C)/1502/2024	BRUNDABAN BARIK MP	BIBHU PRASAD DAS	2944/2024
189	D-WP(C)/8546/2024 WP(C)/ /	MANOJ KUMAR PANDA MP	ER. NAGENDRA KUMAR MOHANTY	2945/2024
190	D-WP(C)/8550/2024 WP(C)/4300/2024	HRUDANANDA RANA MP	KIRTAN DANG	2946/2024
191	D-WP(C)/23866/2011 WP(C)/23866/2011	CGM,KALINGA AREA MP		2947/2024
192	D-WP(C)/8561/2024 WP(C)/ /	BANOJA KUMAR PARIDA MP	DURGESH NARAYAN RATH	2948/2024
193	D-WP(C)/3229/2024 WP(C)/2438/2024	DEBENDRA NATH SAMAL MP		2949/2024
194	D-WP(C)/17321/2023 WP(C)/17321/2023	MOHAN NAIK MP	TUSAR KUMAR MISHRA	2950/2024
195	D-WP(C)/8571/2024 WP(C)/ /	JAYANTI PATHAGARA, GANJAM MP	NITISH KUMAR MISHRA	2951/2024
196	D-WP(C)/2162/2023 WP(C)/2162/2023	M/S DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY, BBSR MP		2952/2024
197	D-WP(C)/36094/2020 WP(C)/36094/2020	MAHAMAYA MOHANTY MP	SIDHESWAR MALLIK	2953/2024
198	D-WP(C)/8578/2024 WP(C)/ /	PARSURAM DURIA MP	MANOJ KUMAR PANDA	2954/2024
199	D-WP(C)/8589/2024 WP(C)/ /	SUCHITRA SAMANTARAY MP	SRINIVAS MOHANTY	2955/2024
200	D-WP(C)/32714/2021 WP(C)/32714/2021	PRATAP KUMAR RATH MP		2956/2024
201	D-WP(C)/28392/2022 WP(C)/28392/2022	ROJALIN RANJITSINGH MP	MANORANJAN MUDULI	2957/2024
202	D-WP(C)/22881/2018 WP(C)/22881/2018	ASHOK KUMAR NAYAK MP	SHAKTI DATTA TRIPATHY	2958/2024
203	D-WP(C)/22996/2018 WP(C)/22996/2018	NILANCHAL SUBUDHI MP	SHAKTI DATTA TRIPATHY	2959/2024
204	D-WP(C)/3370/2023 WP(C)/3370/2023	PRAMOD KUMAR NAYAK MP	DURGESH NARAYAN RATH	2960/2024
205	D-WP(C)/8606/2024 WP(C)/4285/2024	PINKI BEHERA MP	JYOTSNA RANI TRIPATHY	2961/2024
206	D-WP(C)/8609/2024 WP(C)/ /	PRADEEPTA KUMAR BISWAL MP	SAMEER KUMAR DAS	2962/2024
207	D-WP(C)/8612/2024 WP(C)/4330/2024	M/S. SAHOO FOODS AND BEVERAGE, ROUKHANI MP	ROUKHANI SANKAR DAS	2963/2024
208	D-WP(C)/8621/2024 WP(C)/ /	REGIONAL ENGINEERING AND CONSTRUCTION MP	CHINMOJIT KUMAR MISHRA	2964/2024
209	D-WP(C)/8624/2024 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	2965/2024
210	D-WP(C)/3921/2024 WP(C)/1904/2024	RAJAN KUMAR GUPTA MP	PRABODHA CHANDRA NAYAK	2966/2024
211	D-WP(C)/8635/2024 WP(C)/ /	PURNA CHANDRA SWAIN MP	SRIDHAR RATH	2967/2024
212	D-WP(C)/8637/2024 WP(C)/ /	PRASANT GUPTA MP	MANORANJAN PADHY	2968/2024
213	D-WP(C)/18337/2022 WP(C)/18337/2022	KAUSHALYA PRADHAN MP	SARTHAK PRADHAN	2969/2024
214	D-WP(C)/18338/2022 WP(C)/18338/2022	DHARANIDHAR PRADHAN MP	SARTHAK PRADHAN	2970/2024
215	D-WP(C)/8648/2024	RAMESH PALIA	SUKANTA KUMAR MISHRA	

	WP(C)/ /	MP		2971/2024
216	D-WP(C)/8647/2024	PRINCIPAL NAYANAMANI WOMENS HIGH SCHOOL, BHADRAK		
	WP(C)/ /	MP		2972/2024
217	D-WP(C)/8654/2024	M/S ISHU BUILDICON PVT. LTD., BALASORE	RAJESH LAL AGARWAL	
	WP(C)/ /	MP		2973/2024
218	D-WP(C)/26486/2023	BHAGYADHAR DAS	SANJIB MOHANTY	
	WP(C)/26486/2023	MP		2974/2024
219	D-WP(C)/5776/2023	KALI PRASAD MALLICK	SANJIB MOHANTY	
	WP(C)/5776/2023	MP		2975/2024
220	D-WP(C)/8657/2024	PRADEEP CHHATRA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2976/2024
221	D-WP(C)/8662/2024	ASWINI KUMAR BHOI	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2977/2024
222	D-WP(C)/5187/2017	PARESH KU.SASMAL		
	WP(C)/5187/2017	MP		2978/2024
223	D-WP(C)/8665/2024	SANGRAM KESHARI MISHRA	SAMBHRAM DAS	
	WP(C)/ /	MP		2979/2024
224	D-WP(C)/8663/2024	DURYODHAN GURU	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2980/2024
225	D-WP(C)/8664/2024	M/S DIBAKAR NAYAK, GANJAM	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		2981/2024
226	D-WP(C)/8665/2024	SANGRAM KESHARI MISHRA	SAMBHRAM DAS	
	WP(C)/ /	MP		2982/2024
227	D-WP(C)/8660/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WP(C)/ /	MP		2983/2024
228	D-WP(C)/8668/2024	BAPI BEHERA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2984/2024
229	D-WP(C)/8666/2024	ASHOK SAWADIA @ AGRAWAL	ALOK KUMAR PANDA	
	WP(C)/ /	MP		2985/2024
230	D-WP(C)/8671/2024	MAHESWAR SETHY	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2986/2024
231	D-WP(C)/8675/2024	SUBRAT KUMAR NAYAK	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2987/2024
232	D-WP(C)/8674/2024	KUMUDINI PANDA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2988/2024
233	D-WP(C)/8677/2024	DEBASISH PARIDA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2989/2024
234	D-WP(C)/8678/2024	RAMESH PRADHAN	ALOK KUMAR PANDA	
	WP(C)/ /	MP		2990/2024
235	D-WP(C)/8680/2024	LALBABU GURU	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2991/2024
236	D-WP(C)/8682/2024	GAGAN BIHARI PRADHAN	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		2992/2024
237	D-WP(C)/454/2017	SUDARSAN RAJ	M/S.SIBANARAYAN BISWAL	
	WP(C)/454/2017	MP		2993/2024
238	D-WP(C)/15424/2015	RADHA KRUSHNA NANDA	M/S.PRAFULLA KUMAR MOHAPATRA, M/S. K.NAYAK, K.A.GURU, A.	
	WP(C)/15424/2015	MP		2994/2024
239	D-WP(C)/32748/2022	SITARAM BAGH	RABI NARAYAN MOHANTY	
	WP(C)/32748/2022	MP		2995/2024
240	D-WP(C)/4878/2012	MOHAMMAD YAKUB	M/S.ASHOK PATTANAIAK	
	WP(C)/4878/2012	MP		2996/2024
241	D-WP(C)/8699/2024	PRASANNA KUMAR PATEL	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		2997/2024
242	D-WP(C)/32355/2023	DR. ASHOK KUMAR SAHOO	GYANA RANJAN SETHI	
	WP(C)/32355/2023	MP		2998/2024
243	D-WP(C)/8701/2024	SAROJ RANJAN BHARATI	JAJATI KISHORE MOHANTY	
	WP(C)/ /	MP		2999/2024
244	D-WP(C)/8615/2024	AAKANKSHA ENTERPRSES, NEW DELHI	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		3000/2024
245	D-WP(C)/3776/2021	DAMODAR SWAIN	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/3776/2021	MP		3001/2024
246	D-WP(C)/8703/2024	SABITRI DAS	SUSHANTA KUMAR MOHANTY	
	WP(C)/ /	MP		3002/2024

247	D-WP(C)/955/2021 WP(C)/955/2021	SUDHANSU MOHAN BISWAL MP	PRAFULLA KUMAR MOHAPATRA	3003/2024
248	D-WP(C)/9043/2021 WP(C)/9043/2021	RAMESH CHANDRA MAHALIK MP	SURYA NARAYAN PATNAIK	3004/2024
249	D-WP(C)/8709/2024 WP(C)/ /	NALANDA SSG (JV), CUTTACK MP	SUKANTA KUMAR DALAI	3005/2024
250	D-WP(C)/8709/2024 WP(C)/ /	NALANDA SSG (JV), CUTTACK MP	SUKANTA KUMAR DALAI	3006/2024
251	D-WP(C)/8717/2024 WP(C)/ /	GOURI SHANKAR BEHERA MP	PARTHA SARATHI NAYAK	3007/2024
252	D-WP(C)/8713/2024 WP(C)/ /	SATYASAI EDUCATIONAL TRUST, MP	BALASOR ORG GAMOHAN PATTANAIAK	3008/2024
253	D-WP(C)/5967/2024 WP(C)/3698/2024	RAGHUNATH JENA MP	PRAFULLA CHANDRA ACHARYA	3009/2024
254	D-WP(C)/38859/2023 WP(C)/38859/2023	KAMALI NAYAK MP	BIBEKANANDA BHUYAN	3010/2024
255	D-WP(C)/5690/2024 WP(C)/3285/2024	BHARAT CHANDRA SAHOO @ MP	BHARAT KUMAR SAHOO	3011/2024
256	D-WP(C)/8734/2024 WP(C)/ /	GAYADHAR SUNA MP	SUJAY SHANKER SINGHDEO	3012/2024
257	D-WP(C)/2788/2023 WP(C)/2788/2023	SANTOS KUMAR MAHAPATRA MP	SHASHI BHUSAN JENA	3013/2024
258	D-WP(C)/23415/2023 WP(C)/23415/2023	SK. ELAUDDIN @ SK. ALAUDDIN MP	PRAVASH CHANDRA JENA	3014/2024
259	D-WP(C)/720/2016 WP(C)/720/2016	JAYANTILATA SAHOO MP	M/S.MAHENDRA KUMAR SAHOO	3015/2024
260	D-WP(C)/8755/2024 WP(C)/ /	SURENDRA BHOI MP	PRASANTA KUMAR TRIPATHY	3016/2024
261	D-WP(C)/8757/2024 WP(C)/ /	BENUDHAR PRADHAN MP	RASHMI RANJAN MISHRA	3017/2024
262	D-WP(C)/8761/2024 WP(C)/ /	NIHAR RANJAN SWAIN MP	HRUDANANDA MOHAPATRA	3018/2024
263	D-WP(C)/8760/2024 WP(C)/ /	ANSUMAN DAS MP	AMITABH MISHRA	3019/2024
264	D-WP(C)/8763/2024 WP(C)/ /	M/S. JANAKI STEEL PVT. LTD., MP	CUTTACK UMESH CH BEHURA	3020/2024
265	D-WP(C)/42692/2023 WP(C)/42692/2023	SAILASUTA DAS MP		3021/2024
266	D-WP(C)/8764/2024 WP(C)/ /	ASIA KANHAR MP	DEBASIS TRIPATHY	3022/2024
267	D-WP(C)/8766/2024 WP(C)/ /	LOKNATH NAYAK MP	BISWANATH PATNAIK	3023/2024
268	D-WP(C)/37387/2023 WP(C)/37387/2023	SHREEDHAR BEHERA MP	LAXMIKANTA MOHANTY	3024/2024
269	D-WP(C)/15532/2018 WP(C)/15532/2018	MADHAB CHANDRA MALLICK MP	M/S.AMBIKA PRASAD RAY	3025/2024
270	D-WP(C)/8773/2024 WP(C)/ /	ASHOK KUMAR MITTAL MP	SUBHASIS DAS	3026/2024
271	D-WP(C)/8770/2024 WP(C)/ /	ABHIRAM NANDA MP	ASHUTOSH MISHRA	3027/2024
272	D-WP(C)/8771/2024 WP(C)/ /	M/S. LARSEN AND TUBRO LTD., MP	MUMBAI ISHWAR MOHANTY	3028/2024
273	D-WP(C)/8775/2024 WP(C)/ /	PRADEEP KUMAR AGRAWAL MP	SUBHASIS DAS	3029/2024
274	D-WP(C)/8778/2024 WP(C)/ /	ARTATRANA SENAPATI MP	ASHUTOSH MISHRA	3030/2024
275	D-WP(C)/32176/2020 WP(C)/32176/2020	KAILASH CHANDRA BEHERA MP	J.K.KHUNTIA	3031/2024